



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR**



(1) S. B. Civil Writ Petition No. 13045/2025

1. Yasmeen Bee D/o Nijamuddin, Aged About 32 Years, R/o Khandar Mohalla Dag, Tehsil Dag, District Jhalwar, State - Rajasthan-326514
2. Muhammed Imran S/o Deen Muhammed, Aged About 31 Years, R/o Behind Of Tehseel Quraishi Mohalla Gangapur City, District- Sawaimadhopur, State - Rajasthan - 322201
3. Mohammad Javed Khan S/o Mohammad Shakeel Ahamad, Aged About 29 Years, R/o Near Of Zama Masjid Bonli Vpo Bonli Tehsil Bonli, District Sawaimadhopur, State - Rajasthan - 322023
4. Sohail Ahmed S/o Abdul Hameed, Aged About 34 Years, R/o Mohalla Sadat Badi Maszid Ke Piche Malpuraa, District Tonk, State-Rajasthan - 304502
5. Nisar Ali S/o Noshad Ali, Aged About 34 Years, R/o Mohalla Sadat Fazal Ka Nada Malpura, District Tonk, State-Rajasthan - 304502
6. Abid Hussain S/o Mohammad Salim, Aged About 41 Years, R/o Ward No. 10 Behind New Idgah Athuna Mohalla , District Churu, State-Rajasthan - 331001
7. Mohd Faruk S/o Taju Khan, Aged About 34 Years, R/o Aathuna Mohalla Madina Musafir Khana Ke Pass Word N. 10 Churu, District Churu, State-Rajasthan - 331001
8. Gaffar S/o Saddik Khan, Aged About 42 Years, R/o Aguna Mohalla Ward No. 42 New Near Abu Abu Bakar Masjid, District Churu, State-Rajasthan - 331001
9. Mazid Khan S/o Iqabal Khan, Aged About 31 Years, R/o Aguna Mohalla Ward No. 42 New Ward No. 31 Old District Churu, State-Rajasthan- 331001
10. Islam Khan S/o Liyakat Khan, Aged About 26 Years, R/o Vill-Asloo, Post - Lakhau, District-Churu, State-Rajasthan - 331001
11. Hasnain Kazi S/o Sajid Hussain Kazi, Aged About 27 Years, R/o Bangali Baba Ka Takiya Ward No. 15 Sujangarh, District Churu, State-Rajasthan - 331507





12. Nadeem Khan S/o Vakeel Khan, Aged About 29 Years, R/o Vill Berkhandi, Post Batoda, District Sawaimadhopur, State-Rajasthan - 322214
13. Insaf Khan Deshwali S/o Nasruddin Deshwali, Aged About 25 Years, R/o Markaj Masjid Ke Pas Imambada Road Gandhinagar, Madanganj Kishangarh, District, Ajmer, State-Rajasthan-305801
14. Sayyeda Sadiya D/o Mohammed Yousuf, Aged About 26 Years, R/o 152 Mohalla Sadat Toda Road Malpura, District Tonk, State-Rajasthan-304502
15. Mohd Aarif Qureshi S/o Mohd Hussain Qureshi, Aged About 38 Years, R/o 113 Roshan Nagar Sec 12 Savina, District, Udaipur, State-Rajasthan-313002
16. Rais Khan S/o Jaleesh Khan, Aged About 34 Years, R/o Vpo Shesha District Sawaimadhopur, State-Rajasthan-322024
17. Shabad Ahmed S/o Sharif Ahmed, Aged About 26 Years, R/o Vpo Bather The. Malarna Doongar, District Sawai Madhopur, State - Rajasthan - 322028
18. Mujassim Khan S/o Khalid Ahmed, Aged About 28 Years, R/o V/p Udai Kalan, Teh. Gangapur City, District - Sawaimadhopur, State - Rajasthan -32201
19. Mohammed Shadab S/o Mohammed Rais, Aged About 29 Years, R/o Vill. Malarna Dungar, Post Malarna Dungar, Teh. Malarna Dungar, District Sawaimadhopur, State - Rajasthan - 322028
20. Shabaz Khan S/o Raees Ahamad, Aged About 32 Years, R/o Vill. Malarna Dungar, Post Malarna Dungar, Teh. Malarna Dungar, District Sawaimadhopur, State - Rajasthan - 322028
21. Mohammed Zahir Khan S/o Mohammed Tahir Khan, Aged About 28 Years, R/o H. No. 32 Mirdha Nagar Canal, Road District Kota, State - Rajasthan - 324001
22. Barkatulla S/o Haji Khan, Aged About 26 Years, R/o Vill. Kishanpura, Post - Nannaniyai, Teh. Pokaran, District - Jaisalmer, State - Rajasthan - 345021
23. Mohd Akram S/o Mohd Yunus Ali, Aged About 34 Years, R/o Vill. Soti Post Budana Via Bagar, Jhunjhunu, District Jhunjhunu, State - Rajasthan - 333023





24. Sahid Khan S/o Shabbir Khan, Aged About 36 Years, R/o Near Ips School Nala Mohalla Dausa, District Dausa, State - Rajasthan - 303303
25. Mohmmmed Irfan S/o Mohmmmed Hanif, Aged About 33 Years, R/o Ward No. 09 Rehmat Nagar Mangrol, District Baran, State - Rajasthan - 325215
26. Naseem Bano D/o Mohammad Hanif Khan, Aged About 42 Years, R/o Pade Walo Ka Gher Kali Paltan, Tonk, District Tonk, Rajasthan -304001.

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Baby Tabssum D/o Saddik Ahmad, Aged About 40 Years, R/o Nai Badi Nimbahera, District Chittorgarh, State - Rajasthan - 312601
5. Sayyad Anwar Ali S/o Sayyed Mukhtar Ali, Aged About 38 Years, R/o Mumtaz Manzil Mohammad, Kha Ka Pul Kali Patan, District Tonk, State - Rajasthan - 304001
6. Imran Khan S/o Basir Khan, Aged About 32 Years, R/o Vpo Pithisar, Churu, District Churu, State - Rajasthan - 331001
7. Mohammed Vaseem S/o Mohammed Naeem, Aged About 28 Years, R/o Vill Bahter, Post Bahter, Teh. Malarna Dungar, District Sawaimadhapur, State - Rajasthan - 322028.
8. Shahrukh Khan S/o Saleem Khan, Aged About 26 Years, Resident Of Vpo Kolinda, District Jhunjhunu, Rajasthan - 333001.

----Respondents

Connected With





(2) S. B. Civil Writ Petition No. 3609/2025

Koshlya Jat D/o Om Prakash Jat, Aged About 27 Years, R/o Village Madhoganj, Post Banseda, Tehsil Todaraisingh, District Tonk, Rajasthan.

----Petitioner

Versus

1. The State Of Rajasthan, Through Principal Secretary, Education Department, Govt. Secretariat, Rajasthan, Jaipur.
2. The Director, Elementary Education, Rajasthan Bikaner.
3. Rajasthan Staff Selection Board, Through Its Secretary, Agriculture Management Institute Building, Durgapura, Jaipur, Rajasthan.

----Respondents

(3) S. B. Civil Writ Petition No. 5104/2025

Lalit Dhakad S/o Shiv Narayan, Aged About 27 Years, R/o Village Luhasa, District Bharatpur, Rajasthan.

----Petitioner

Versus

1. The State Of Rajasthan, Through Principal Secretary, Education Department, Govt. Secretariat, Rajasthan, Jaipur.
2. The Director, Elementary Education, Rajasthan, Bikaner.
3. Rajasthan Staff Selection Board, Through Its Secretary, Agriculture Management Institute Building, Durgapura, Jaipur, Rajasthan.

----Respondents

(4) S. B. Civil Writ Petition No. 5727/2025

1. Prashant Singh S/o Durga Singh, Aged About 25 Years, R/o Bijali Office Ke Pass, Atru, Teh. Atru Baran, District Baran-325218 (Raj.)
2. Rani Meena D/o Kalu Lal Meena, Aged About 26 Years, R/o Vill. Alanpura, Post Jolpa, Teh. Khanpur, District Jhalawar-326038 (Raj.)
3. Manvvar Khan S/o Gulab Khan, Aged About 27 Years, R/o Kaliya Bera Ki Dhani Peeplad, Teh. Parbatsar, District Nagaur- 341512 (Raj.)





4. Harish Bairagi S/o Gopal Das Bairagi, Aged About 27 Years, R/o Near Raj Mandir, Post Dag, Tehsil Dag, District Jhalawar 326514 (Raj.)

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgah Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.

----Respondents

(5) S. B. Civil Writ Petition No. 5728/2025

1. Maya Kaur D/o Jailal, Aged About 39 Years, R/o House No. 30, Maharja Surajmal Nagar Vistar, 2 Near Congress Bhawan Nawalgarh Road, District Sikar-332001 (Raj.)
2. Seema Gour D/o Fateh Singh, Aged About 31 Years, R/o Village Rawatpura, Tehsil Dungla, District Chittorgarh-312402 (Raj.)
3. Balveer Singh Palawat S/o Akhaidan, Aged About 33 Years, R/o Village Surpura, Post Goriyan Via Jajod, Tehsil Khandela, District Sikar-332722 (Raj.)
4. Poonam Sagar D/o Damodar Lal, Aged About 27 Years, R/o Vpo Dahina Gaon, Tehsil Roopbas, District Bharatpur-321402 (Raj.)
5. Kala Singh S/o Kulwant Singh, Aged About 32 Years, R/o Vpo 4 C Badi Orki, District Sri Ganganagar-335901 (Raj.)
6. Suman D/o Mahendra Singh, Aged About 34 Years, R/o Vpo Ardawata, Teh. Chirawa, District Jhunjhunu-333027 (Raj.)
7. Sharda Sharma D/o Raj Mal Sharma, Aged About 41 Years, R/o Brahampuri Mohalla, Village Khajooriya, Teh. Sahada, District Bhilwara-311806 (Raj.)
8. Ashok Kumar S/o Tulchha Ram, Aged About 27 Years, R/o Sutharo Ka Bas, Bodana Waya Nokh, Teh. Pokran, District





Jaisalmer342310 (Raj.) सत्यमेव जयते

9. Hansa Kumri Meena D/o Banwari Lal Meena, Aged About 32 Years, R/o Vill. Ratanpura, Haripura, Post Gathwari, Teh. Jamwaramgarh, Disrict Jaipur-303120 (Raj.)
10. Ashish Kumar Sharma S/o Girraj Prasad Sharma, Aged About 30 Years, R/o Maliyo Ka Pura, Sainik Nagar, College Road, Gangapurcity, District Sawaimadhopur-322201 (Raj.)
11. Sanjay Kumari Sharma D/o Shambhu Lal Sharma, Aged About 39 Years, R/o 196 Shastri Nagar, District Chittorgarh-312001 (Raj.)

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.

----Respondents

(6) S. B. Civil Writ Petition No. 5845/2025

1. Foranta Saini D/o Kalu Ram Mali, Aged About 27 Years, R/o Vpo. Lasadiya, Teh. Phagi, District Jaipur, (Raj.) 303005
2. Sonu Khan D/o Sikandar Khan, Aged About 28 Years, R/o Ward No. 21 Agarsen Nagar Railway Fatak Ke Pas, District Churu, (Raj.) 331001
3. Bal Ram Balotiya S/o Om Prakash Balotiya, Aged About 31 Years, R/o Regro Ka Mohalla Chandawal Nagar Sojat City, District Pali, (Raj.) 306306
4. Pooja Kumari D/o Roogha Ram, Aged About 29 Years, R/o Vpo. Bharang, Teh. Tarangar, District Churu, (Raj.) 331302
5. Chhanga Ram Gurjar S/o Ramesh Gurjar, Aged About 24 Years, R/o Ward No. 01, Dhani Dubda Wali, Vill. Bhuri





Bhadaj, Teh. Paota, District Jaipur, (Raj.) 303107

6. Govind Swami S/o Prakash Das, Aged About 27 Years, R/o Shimla Sardarshahar, District Churu, (Raj.) 331403
7. Vandana Gupta D/o Subhash Chand Gupta, Aged About 39 Years, R/o Behind Atta Mandir, District Alwar, (Raj.) 301001
8. Santosh Kumari D/o Bhanwar Lal Balai, Aged About 32 Years, R/o Vill. Guwardi Post Meirajanpura, Teh. Dantaramgarh, District Sikar-332703 (Raj.)
9. Jairee Kunwar D/o Dhul Singh Chouhan, Aged About 29 Years, R/o Vill. Katisour, Post Katisour Aspur, District Dungarpur, (Raj.) 314038
10. Meetha Ram S/o Raja Ram, Aged About 33 Years, R/o Kapidhara Fali, District Pali, (Raj.) 306707
11. Janta Ahari D/o Lalji Ahari, Aged About 43 Years, R/o Talab Fala Vpo Nokhna, Teh. Sagwara, District Dungarpur (Raj.) 314029

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgah Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.

----Respondents

(7) S. B. Civil Writ Petition No. 6830/2025

1. Ram Prakash Bhakal S/o Ram Niwas, Aged About 29 Years, R/o Hospital Road Dangawas Merta City, District Nagaur-341510 (Raj.)
2. Girdhari Lal S/o Arjun Ram, Aged About 26 Years, R/o Siroliyo Ki Dhani Kalwa Bada, District Nagaur-341502 (Raj.)
3. Jai Singh Gurjar S/o Bhajan Lal Gurjar, Aged About 26 Years, R/o Vpo. Kundera, Teh. Sawai Madhopur, District





Sawai Madhopur-322029 (Raj.)

4. Rakesh Kumar Rawat S/o Ram Swaroop Rawat, Aged About 30 Years, R/o Vpo. Paniyala, Teh. Kotputli, District Jaipur- 303108 (Raj.)
5. Manish Kumar Sihag S/o Raji Ram, Aged About 27 Years, R/o Ward No. 10 (New) Baba Ramdev Mandir Road Suratgarh, District Sri Gangangar-335804 (Raj.)
6. Neha Singhal D/o Niranjan Singhal, Aged About 28 Years, R/o Vpo. Chhonkarwara Kalan, Teh. Bhusawar, District Bharatpur-321407
7. Ankit Sharma S/o Ghanshyam Sharma, Aged About 29 Years, R/o Vpo. Khudila, Teh. Rajakhera, Distt. Dholpur-328025 (Raj.)

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.

----Respondents

(8) S. B. Civil Writ Petition No. 6854/2025

1. Maina Kumari Jat D/o Sita Ram Jat, Aged About 34 Years, R/o Vpo. Dhani Garhwalan Ramjipura, Teh. Dantaramgarh, District Sikar 332710 (Raj.)
2. Mahaveer Prasad Gocher S/o Hazari Lal, Aged About 39 Years, R/o Vill. Karwari Kalan, Post Karwari Kalan, Teh. Kishanganj, District Baran- 325215 (Raj.)
3. Ashish Tiwari S/o Ramavtar Tiwari, Aged About 37 Years, R/o G-136 Choudhary Colony Behind Choudhary Petrol Pump Agra Road, District Dausa-303303 (Raj.)
4. Anamika Shandilya D/o Bhagwati Lal Shandilya, Aged About 32 Years, R/o Pinaro Ki Masjid Loharo Ki Gali Bhinder, District Udaipur-313603 (Raj.)





5. Naresh Kumar Dhawalpuriya S/o Dayaram Verma, Aged About 35 Years, R/o Vpo. Rajmahal, Teh. Deoli, District Tonk-304804 (Raj.)
6. Bhairundan Barhath S/o Bhagirath Dan, Aged About 28 Years, R/o Vill. Charanwasi, Post Aasalkheri, Teh. Churu, District Churu-331001 (Raj.)
7. Seema Kumari D/o Tulsiram Sharma, Aged About 43 Years, R/o Sabji Mandi Marg Sambhar Lake, District Jaipur-303604 (Raj.)
8. Mangal Yadav S/o Govan Yadav, Aged About 34 Years, R/o Vill. Juitalai, Post Galiyakot, Teh. Galiyakot, District Dungarpur-314026 (Raj.)
9. Madhu Kanwar D/o Bhanwar Singh, Aged About 32 Years, R/o Megh Ji Ka Tala Gokul Bajju, District 334305 (Raj.)
10. Devi Singh Rawat S/o Arjun Singh, Aged About 27 Years, R/o Village Raja Ka Dhana Post- Kuanthal, Tehsil Deogarh, District Rajsamand, 313332 (Raj.)
11. Lala Ram S/o Chamna Ram, Aged About 33 Years, R/o Vill. Palri Deoran, Post Sarnau, Teh. Sanchore, District Jalore-343040 (Raj.)
12. Meena Kumaree Meena D/o Ramdhan Meena, Aged About 33 Years, R/o Vpo. Chawandia Vaya Bassi, Teh. Jamwaramgarh, District Jaipur- 303301 (Raj.)
13. Ravi Kumar Meena S/o Antim Meena, Aged About 27 Years, R/o R/o Vill. Petbhar, Post Gundi, Teh. Sunel, District Jhalawar-326501 (Raj.)
14. Rukmon D/o Kanwara Ram, Aged About 31 Years, R/o Vill. Bhunkaro Ki Dhani, Ghewara, District Jodhpur-342306 (Raj.)
15. Rahul Chaudhary S/o Bachchu Singh, Aged About 27 Years, R/o Vpo. Bhatawali, Teh. Kumher, District Bharatpur-321602 (Raj.)
16. Vandana Mishra D/o Shambhu Dayal Mishra, Aged About 30 Years, R/o Vpo. Gudha Khurd, Via-Palsana, Teh. Sikar, District Sikar-332402 (Raj.)
17. Kamala Kumari D/o Harlal Singh, Aged About 36 Years, R/o Vpo. Raseedpura, District Sikar-332315 (Raj.)





18. Fatah Lal Meghwal S/o Kanni Ram, Aged About 37 Years, R/o 01 Suthar Madra, Post Rao Madra, Teh. Gogunda, District Udaipur-313708 (Raj.)
19. Purushottam Paliwal S/o Devi Lal Paliwal, Aged About 35 Years, R/o Vill. Nandeshma, Post Nandeshma, Teh. Gogunda, District Udaipur-313708 (Raj.)
20. Ram Sahay Meena S/o Dhanna Lal Meena, Aged About 33 Years, R/o Vill. Gumanpura, Post Kakor, Teh. Uniyara, District Tonk-304024 (Raj.)
21. Anju Bala D/o Jagdish Rai, Aged About 43 Years, R/o Ward No. 09, District Sri Ganganagar, 335041 (Raj.)
22. Seeta Kumari Rajput D/o Virang Singh Rajput, Aged About 37 Years, R/o Vill. Ver Ki Bhagal, Post Nandeshma, Teh. Gogunda, District Udaipur-313708 (Raj.)

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.

----Respondents

(9) S. B. Civil Writ Petition No. 6902/2025

1. Govind Singh S/o Prem Singh, Aged About 28 Years, R/o Ramsar, Teh. Ramsar, District Barmer-344502 (Raj.)
2. Rambabu Jaiman S/o Ramsukh Jaiman, Aged About 41 Years, R/o Vill. Devari, Post Shekhpura, Teh. Bahrawanda, District Dausa-303501 (Raj.)
3. Guddi Jat D/o Shri Ram Godara, Aged About 28 Years, R/o Chouthani Bas Gusainsar, District Bikaner-334001 (Raj.)
4. Asha Choudhary D/o Gopal Lal Choudhary, Aged About 26 Years, R/o Jhanyee, District Jaipur-302026 (Raj.)





5. Priyanka Kanwar D/o Manohar Singh Rajvi, Aged About 28 Years, R/o Vill. Amarsar, Post Rajasar Bikan, Teh. Sardarshahar, District Churu-331403 (Raj.)
6. Lekharaj Nogiya S/o Bhagawan Sahay, Aged About 40 Years, R/o Ward No. 08 Raigro Ka Mohalla Ramgarh, Teh. Dantaramgarh, District Sikar-332703 (Raj.)
7. Sajana Dabaria D/o Jhuntha Ram Dabaria, Aged About 39 Years, R/o Plot No. A-34-A, Shyam Mitra Mandal Nagar Murlipura, District Jaipur-302039 (Raj.)
8. Balvinder Singh S/o Gurjant Singh, Aged About 35 Years, R/o Vpo. Hishyamki (12 H), District Sri Ganganagar-335701 (Raj.)
9. Maya Meena D/o Onkar Mal Meena, Aged About 31 Years, R/o Meeno Ki Dhani Chainpura, Post Khachariawas, Teh. Dantaramgarh, District Sikar- 332710 (Raj.)
10. Ashok Kumar Kalal S/o Jagdish Chandra, Aged About 29 Years, R/o Ward No. 2 Kalalwadi Kamlighat, District Rajsamand-313331 (Raj.)
11. Sanjeev Kumar S/o Brij Lal, Aged About 43 Years, R/o Village Bas Dhakan, Post Lohasana Chhota, Distt. Churu-331029 (Raj.)
12. Sajan Kumar S/o Bhola Ram, Aged About 33 Years, R/o Vill. Bhabhreend, Post Hamirwas, Teh. Rajgarh, District Churu- 331305 (Raj.)
13. Asha Devi D/o Shyam Lal, Aged About 28 Years, R/o Vill. Bamanwas, Post Bobari, Teh. Jamwaramgarh, District Jaipur-303120 (Raj.)
14. Renuka Kumari Bhoi D/o Gangaram Bhoi, Aged About 36 Years, R/o Ward No. 03, Bhoi Wada Main Road Simalwara, District Dungarpur-314403 (Raj.)
15. Tulchha Devi D/o Sadul Nath, Aged About 38 Years, R/o 111 Rasta Purva Dakshin Bhag Ghantiyal Badi, District Churu-331501 (Raj.)
16. Neelam Sharma D/o Balkishan Sharma, Aged About 39 Years, R/o Vpo. Masari, Teh. Kathumar, District Alwar-321605 (Raj.)
17. Harsh Kumar Kumawat S/o Kailash Chandra Kumawat, Aged About 28 Years, R/o Ward No. 08, Mohalla Kumharo, Vill. Lisariya, Teh. Shrimadhampur, District Sikar-332712





(Raj.)

18. Pushkar Lal Dhakar S/o Banshi Lal Dhakar, Aged About 36 Years, R/o Vill. Rathoro Ka Khera, Post Parsoli, Teh. Barisadri, District Chittorgarh-312403 (Raj.)

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.

----Respondents

(10) S. B. Civil Writ Petition No. 7921/2025

1. Tivesh Kumawat S/o Narendra Kumawat, Aged About 26 Years, R/o Vill. Mundkya, Post Mundkya, Teh. Chhabra, District Baran-325220 (Raj.)
2. Manisha Meena D/o Shripal Meena, Aged About 25 Years, R/o Vpo. Adlawara Kalan, Teh. Chauth Ka Barwara, District Sawai Madhopur-322701 (Raj.)
3. Hada Ram S/o Luna Ram, Aged About 25 Years, R/o Vill. Devra, Teh. Fatehgarh, District Jaisalmer-345001 (Raj.)
4. Suman D/o Manphool Ram, Aged About 25 Years, R/o 20 Ptd Teh. Raisinghnagar, District Sri Ganganagar-335051 (Raj.)
5. Mahaveer Prasad Rager S/o Cheetar Lal, Aged About 33 Years, R/o Vill. Amlawada Kharan, Post Bilendi, Teh. Chhipabarod, District Baran-325221 (Raj.)
6. Teena Rathore D/o Surya Singh Rathore, Aged About 40 Years, R/o Naiabadi Near Siddhivinayak Mandir, District Banswara-327001 (Raj.)
7. Maya Kalyan D/o Gangadhar Kalyan, Aged About 31 Years, R/o Village Dhamora, Tehsil Udaipurwait, District Jhunjhunu-333308 (Raj.)





8. Alok Kumar Sewada S/o Pawan Kumar Sewada, Aged About 34 Years, R/o Vpo. Ghanghu, Teh. Churu, District Churu-331001 (Raj.)
9. Pawan Kumar Prajapati S/o Suresh Chand, Aged About 25 Years, R/o Vill. Biharipura, Post Chandrana, Teh. Dausa, District Dausa-303303 (Raj.)

-----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgargh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.

-----Respondents

(11) S. B. Civil Writ Petition No. 7922/2025

Suman Jangir D/o Danaram Jangir, Aged About 37 Years, R/o Ward No. 8, Bhojasar, Jhunjhunu, Rajasthan.

-----Petitioner

Versus

1. The State Of Rajasthan, Through Principal Secretary, Education Department, Govt. Secretariat, Rajasthan, Jaipur.
2. The Director, Elementary Education, Rajasthan, Bikaner.
3. Rajasthan Staff Selection Board, Through Its Secretary, Agriculture Management Institute Building, Durgapura, Jaipur, Rajasthan.

-----Respondents

(12) S. B. Civil Writ Petition No. 9293/2025

1. Vishnu Kumar S/o Subhash Chander, Aged About 35 Years, R/o Chak 3Msd, Post Dabla, Teh. Raisinghagar, District Sri Ganganagar 335039 (Raj.)





2. Ravindra S/o Nathu Ram Bhaskar, Aged About 27 Years, R/o Bhakaron Ka Bass, Basni Khariya, Teh. Pipar City, Distt. Jodhpur-342606 (Raj.)

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.

----Respondents

(13) S. B. Civil Writ Petition No. 9294/2025

1. Sachin Maiya S/o Biradi Chand, Aged About 30 Years, R/o Vpo. Charanwasi, Teh. Ratangarh, Distt. Churu-331022 (Raj)
2. Mahendar Kumar S/o Raja Ram Gurjar, Aged About 33 Years, R/o Vpo. Harsora, Teh. Bansur, District Alwar-301412 (Raj.)
3. Madan Lal Gurjar S/o Ramkanwar Gurjar, Aged About 36 Years, R/o Kool Gyanpura, District Alwar-301024 (Raj.)
4. Vinod Kumar S/o Gefar Nayak, Aged About 38 Years, R/o Vpo. Mor, Teh. Garhi, District Basnwara-327022 (Raj.)
5. Narayan Lal Patidar S/o Mogji Patidar, Aged About 40 Years, R/o Vpo. Chadoli, Teh. Simalwara, District Dungarpur-314027 (Raj.)
6. Mukesh Chandra Pancholi S/o Prakash Chandra Pancholi, Aged About 41 Years, R/o Brahman Mohalla Barodiya, Post Metwala, Teh. Garhi, District Banswara-327022 (Raj.)
7. Sunita Kumari D/o Prithvi Singh, Aged About 38 Years, R/o Vill. Majra Kath, Post Neemrana, District Alwar-301705 (Raj.)
8. Hemendra Singh Chauhan S/o Kishor Singh Chauhan, Aged About 37 Years, R/o Vill. Sujaji Gada, Post Metwala





Garhi, District Banswara-327022 (Raj.)

9. Gulabi Maida D/o Samsu Maida, Aged About 34 Years, R/o Vpo. Itala, Teh. Sajjangadh, District Banswada-327602 (Raj.)
10. Sudha D/o Shaitan Singh, Aged About 34 Years, R/o Purohit Vas Adarsh, Post Jk Puram Pindwara, District Sirohi-307019 (Raj.)
11. Dinesh Malviya S/o Aidan Ram Malviya, Aged About 36 Years, R/o Sojati Gate Jato Ka Bass, Bilara, District Jodhpur-342602 (Raj.)

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.

----Respondents

(14) S. B. Civil Writ Petition No. 9336/2025

1. Kasbo Kumari D/o Jugal Kishor, Aged About 31 Years, R/o Vpo. Patwari Ka Bas, Teh. Khandela, District Sikar-332715 (Raj.)
2. Rafik Khan S/o Jamal Khan, Aged About 31 Years, R/o Vill. Agasari Gadra Road, District Barmer-344011 (Raj.)
3. Shashikant Pandya S/o Shri Devshankar Pandya, Aged About 44 Years, R/o Vpo Asan, Tehsil Garhi, District Banswara-327021 (Raj.)

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur





2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education, Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.

-----Respondents

(15) S.B. Civil Writ Petition No. 9642/2025

Mausam Bai Meena D/o Mithya Lal Meena W/o Muni Raj Meena, Aged About 46 Years, R/o Vpo Safipura, Tehsil Bamanwas, District Sawaimadhopur, Rajasthan.

-----Petitioner

Versus

1. The State Of Rajasthan, Through Principal Secretary, Education Department, Govt. Secretariat, Rajasthan. Jaipur.
2. The Director, Elementary Education, Rajasthan, Bikaner.
3. Rajasthan Staff Selection Board, Through Its Secretary, Agriculture Management Institute Building, Durgapura, Jaipur, Rajasthan.

-----Respondents

(16) S. B. Civil Writ Petition No. 11696/2025

1. Mukesh Kuldeep S/o Kailash Chand Kuldeep, Aged About 27 Years, R/o Dhani Sedhu Singh Ki, Vill. Barnagar Paota Kotputli, District Jaipur-303103 (Raj).
2. Mahendra Singh Kharwad S/o Laxman Singh Kharwad, Aged About 40 Years, R/o 304 Shreepati Tower Lal Bagh Road Opp. Rekha Hospital Nathdwara, District Rajsamand-313301 (Raj.)

-----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018





3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Sunil Kumar S/o Balveer, Aged About 26 Years, R/o Ward No. 03 Vpo 16 Ag Bhompura, Rawatsar, District- Hanuman Garh, State- Rajasthan - 335524

-----Respondents

(17) S. B. Civil Writ Petition No. 11710/2025

1. Dhruv Soni S/o Jitendra Soni, Aged About 25 Years, R/o Bhavsar Mohalla Partapur, District Banswara-327024 (Raj.)
2. Piryanka Yadav D/o Sumer Singh Yadav, Aged About 31 Years, R/o Vpo. Sanoli Mundawar, District Alwar-301714 (Raj.)
3. Manoj Kumar Kumawat S/o Ram Narayan Kumawat, Aged About 27 Years, R/o Bhagata Ki Dhani Ishwari Singh Pura Nindar Ward No. 01 Na, District Jaipur-302013 (Raj.)
4. Manasvi Upadhyay D/o Mahesh Kumar Upadhyay, Aged About 24 Years, R/o Ward No. 6 Khetpal Taladari Road Kelwara, Teh. Kumbhalgarh, District Rajsamand-313325 (Raj.)

-----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Kanti Lal Patidar S/o Kevji Patidar, Aged About 26 Years, R/o Vpo Gamdi Devki Teh. Sagwara Distt. Dungarpur, State- Rajasthan - 314024
5. Poonam Devi D/o Gyanendra Singh, Aged About 27 Years, R/o Post Undra , District - Bharatpur, State- Rajasthan - 321001





6. Sunil Kumar S/o Balveer, Aged About 26 Years, R/o Ward No. 03 Vpo 16 Ag Bhompura, Rawatsar, , District-Hanuman Garh, Raj - 335524

-----Respondents

(18) S. B. Civil Writ Petition No. 11711/2025

1. Gulab Yadav D/o Yugal Kishor Yadav, Aged About 32 Years, R/o 97 Champa Nagar Gurjar Ki Thadi, District Jaipur-302019 (Raj.)
2. Jayanti Lal Meena S/o Lalu Ram Meena, Aged About 43 Years, R/o Vill. Parbeela, Post Khandi Obri, Teh. Kherwara, District Udaipur-313803 (Raj.)
3. Mohan Lal S/o Jagdish Prashad, Aged About 40 Years, R/o Vpo. Solana, Via Sultana, Teh. Chirawa, District Jhunjhunu-333028 (Raj.)
4. Madhu Kanwar D/o Bhanwar Singh, Aged About 33 Years, R/o Megh Ji Ka Tala Gokul Bajju, District Bikaner-334305 (Raj.)
5. Kirti Kumari Sharma D/o Saroop Narayan Sharma, Aged About 30 Years, R/o Jhandu Ka Pura Hindaun City, District Karauli-322230 (Raj.)
6. Janta Ahari D/o Lalji Ahari, Aged About 43 Years, R/o Talab Fala, Vpo. Nokhna, Teh. Sagwara, District Dungarpur-314029 (Raj.)
7. Vasundhara Suman D/o Balchand Suman, Aged About 35 Years, R/o Vpo. Layphal, Teh. Khanpur, District Jhalawar-326001 (Raj.)
8. Sharvan Kumar S/o Sad Ram, Aged About 26 Years, R/o Lachhiya Ka Tala Bhunia, District Barmer-344704 (Raj.)
9. Chetna Sharma D/o Deen Dayal Sharma, Aged About 30 Years, R/o Wajirpur Gate Bahar, District Karauli-322241 (Raj.)
10. Jairee Kunwar D/o Dhul Singh Chouhan, Aged About 29 Years, R/o Vpo Katisour, Post Katisour Aspur, District Dungarpur-314038 (Raj.)
11. Gajendra Singh S/o Karan Singh, Aged About 30 Years, R/o Vpo. Gogelao, Teh. Nagaur, District Nagaur-341001 (Raj.)





12. Ajaypal Singh Chundawat S/o Mangu Singh Chundawat, Aged About 34 Years, R/o Vpo. Dantra Bandh, Teh. Asind, District Bhilwara-311301 (Raj.)
13. Reena Sharma D/o Prithvi Raj, Aged About 32 Years, R/o Brahmno Ka Mohlla Ward No. 04, Sherpura, District Bikaner-334604 (Raj.)
14. Sampati Devi D/o Malla Ram, Aged About 32 Years, R/o Vpo. Jarora Gujran, Via- Merta Road, Teh. Merta City, District Nagaur-341511 (Raj.)
15. Shaitan Singh Banjara S/o Pratap Singh Banjara, Aged About 38 Years, R/o Vill. Luhariya Deh, Post Kalmandi Kalan, Teh. Jhalrapatan, District Jhalawar-326023 (Raj.)
16. Poonam Kanwar Rathor D/o Govind Singh Rathor, Aged About 34 Years, R/o 67 Tirupati Vihar Colony, District Jaipur-302013 (Raj.)
17. Bhuri Singh Sagar S/o Ramesh Chand, Aged About 37 Years, R/o Vill. Singharawali, Post Raheemgarh, Teh. Weir, District Bharatpur-321408 (Raj.)

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgah Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Pooja Kumari D/o Nopa Ram, Aged About 26 Years, R/o Vpo Mandawara, Teh. Dhod, District- Sikar, State- Rajasthan- 332021
5. Monu Sharma D/o Shyam Lal, Aged About 25 Years, R/o V/p Badayali Vaya- Jasnagr, Teh. Riyan Badi, District- Nagaur, State - Rajasthan - 341518
6. Mangal Singh Rana S/o Teja Rana, Aged About 37 Years, R/o Salon Tandi Badi Post Tandi Badi, District- Banswara, State - Rajasthan - 327602





7. Deepak Depawat S/o Bhawani Dan Charan, Aged About 25 Years, R/o Jain Jawahar Mandal Ke Pass Deshnok, District - Bikaner, State-Rajasthan - 334801
8. Arvind Kumar Sharma S/o Girraj Prasad Sharma, Aged About 35 Years, R/o Vill. Bairunda Post Masavata , Sapotra, District - Karauli, State Rajasthan - 322203
9. Uday Ram Gurjar S/o Ramdhan Gurjar, Aged About 27 Years, R/o Village Ursewa, Tehsil- Dudu- Jaipur, District- Jaipur, State-Rajasthan - 303008
10. Ajay Kumar S/o Dev Karan Singh, Aged About 27 Years, R/o Ward No. 08 Vpo - Manota Kalan Khetri Nagar, District- Jhunjhunu, State Rajasthan - 333504

-----Respondents

(19) S. B. Civil Writ Petition No. 11712/2025

1. Surendra Kumar S/o Jagdish Prasad, Aged About 38 Years, R/o H.n. 22 Kumharo Ka Mohalla, Vill. Molki, District Baran-325202 (Raj.)
2. Satish Kumar Yadav S/o Kailash Chand Yadav, Aged About 30 Years, R/o Kankri Mohalla Dwarikpura, Teh. Paota, District Jaipur-303107 (Raj.)
3. Renuka Kalal D/o Sohan Lal Kalal, Aged About 28 Years, R/o Vpo. Bhungra, Teh. Ghatol, District Banswara-327026 (Raj.)
4. Vandana Patidar S/o Dhuleswar Patidar, Aged About 28 Years, R/o Mukam, Post Khempur, Teh. Dungarpur, District Dungarpur-314034 (Raj.)
5. Rani D/o Madan Lal, Aged About 31 Years, Ward No. 04 Vpo. Chaiya, District Hanumangarh-335524 (Raj.)
6. Manoj Kumar Bishnoi S/o Banwari Lal Bishnoi, Aged About 27 Years, R/o Ward No. 15 Chak Vijaysingh Pura, District Bikaner-334302 (Raj.)
7. Rajesh Kumari D/o Dulheram, Aged About 34 Years, R/o Vpo. Bansi Khurd, Teh. Bharatpur, District Bharatpur-321303 (Raj.)
8. Kritika Singh D/o Angad Singh, Aged About 27 Years, R/o Ward No. 07 Dev Nagar Near Pitar Ji Mandir Gate Suratgarh, District Sri Ganganagar-335804 (Raj.)





9. Aparna Joshi D/o Narendra Prasad Joshi, Aged About 38 Years, R/o Vpo. Kanba, District Dungarpur- 314804 (Raj.)
10. Vishnu Kanwer D/o Ranjeet Singh, Aged About 33 Years, R/o Vpo. Jharwasa, Teh. Naseerabad, District Ajmer-305621 (Raj.)
11. Kirti D/o Vijender Kumar, Aged About 31 Years, R/o Ward No. 03, 5Dng(Deengarh), Teh. Sangria, District Hanumangarh-335063 (Raj.)
12. Devi Lal S/o Manphool Ram, Aged About 38 Years, R/o Vill. 38 N.p., Post Nanuwala, Teh. Raisinghnagar, District Sri Ganganagar-335051 (Raj.)
13. Ashish Kumar S/o Siyaram, Aged About 32 Years, R/o Vill. Kotri, Post Talsa, Teh. Baran, District Baran-325205 (Raj.)
14. Krishna Murari Meena S/o Hajari Lal Meena, Aged About 29 Years, R/o Vill. Motipura, Post Luharpura, Teh. Nainwan, District Bundi-323803 (Raj.)
15. Mosami Devi D/o Banawari Lal, Aged About 40 Years, R/o Ward No. 06 Dhani Vijyavali, Teh. Shrimadhapur, District Sikar-332715 (Raj.)
16. Buddhi Prakash Gurjar S/o Onkar Lal Gurjar, Aged About 30 Years, R/o Kalyanpura, Post Anwa, Teh. Deoli, District Tonk-304802 (Raj.)
17. Suresh Gurjar S/o Badri Lal Gurjar, Aged About 28 Years, R/o Vill. Hameedpura, Post Khandwa, Teh. Newai, District Tonk-304021 (Raj.)
18. Rakesh Ameta D/o Kanhaiya Lal Ameta, Aged About 24 Years, R/o Jodhras, Post Kaliyas, Teh. Asind, District Bhilwara-311024 (Raj.)
19. Sunita D/o Prem Singh, Aged About 26 Years, R/o Vpo. Kanwani, Teh. Rawatsar, District Hanumangarh-335524 (Raj.)
20. Shubhkaran Bhadu S/o Mohan Lal Bhadu, Aged About 27 Years, R/o Sudsar Sri Dungargarh, District Bikaner-331811 (Raj.)
21. Gorkha Ram S/o Deda Ram, Aged About 32 Years, R/o Kothe Ka Tala Dharasar Chouhtan, District Barmer-344702 (Raj.)





22. Amaru Kumari D/o Chatara Ram, Aged About 33 Years, R/o Vill. Karola, Teh. Sanchore, District Jalore-343041 (Raj.)
23. Laxman Gurjar S/o Hanuman Prasad Gurjar, Aged About 35 Years, R/o Vill- Hathgi, Post - Rajpura, Teh. Malpura, District- Tonk-304502 (Raj.)
24. Vikash Sharma S/o Radheshyam Sharma, Aged About 28 Years, R/o Vpo. Manjhi, Teh. Degana, District Nagaur-341301 (Raj.)

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Deepak Depawat S/o Bhawani Dan Charan, Aged About 25 Years, R/o Jain Jawahar Mandal Ke Pass Deshnok, District - Bikaner, State-Rajasthan - 334801
5. Rajender Malav S/o Ramchandra Malav, Aged About 34 Years, R/o Main Road Ranibarod, District- Baran, State-Rajasthan - 325216
6. Parvina Bano D/o Asgar Ali, Aged About 38 Years, R/o Ward No. 13 Mahalaxmi Colony Santpur, District- Sirohi, State- Rajasthan - 307026
7. Pooja Kumari D/o Nopa Ram, Aged About 26 Years, R/o Vpo Mandawara, Teh. Dhod, District- Sikar, State-Rajasthan- 332021
8. Monu Sharma D/o Shyam Lal, Aged About 25 Years, R/o V/p Badayali Vaya- Jasnagr, Teh. Riyan Badi, District- Nagaur, State - Rajasthan - 341518
9. Dhala Ram S/o Dungar Ram, Aged About 34 Years, R/o Village Gharoi Charnan, Post - Kalyanpur, Teh. Pachpadra, Dist. - Barmer, State - Rajasthan - 344026





10. Uday Ram Gurjar S/o Ramdhan Gurjar, Aged About 27 Years, R/o Village Ursewa, Tehsil- Dudu- Jaipur, District- Jaipur, State-Rajasthan - 303008

-----Respondents

(20) S. B. Civil Writ Petition No. 12386/2025

1. Gurvinder Singh S/o Sukhpal Singh, Aged About 39 Years, R/o Ward No. 15 Behind Power House, Gurunanak Colony Sri Karanpur, District-Sri Ganganagar, State-Rajasthan-335073
2. Kalu Ram S/o Babu Ram, Aged About 32 Years, R/o Village- 32 Ps (B) Dulrasar Raisinghnagar, District- Sri, Ganganagar, State-Rajasthan-335021
3. Suman Bala D/o Mahendra Kumar, Aged About 33 Years, R/o Ward No. 06, Vpo Bolanwali, District-Hanumangarh, State- Rajasthan- 335063
4. Darshan Kumar S/o Ramjas, Aged About 33 Years, R/o Vpo 6 V Dhanoor, Tehsil-Sri Karanpur, District-Sri Ganganagar, State-Rajasthan-335023
5. Suman D/o Kaluram, Aged About 35 Years, R/o Chak 9 Bhd Phuldesar Loonkaransar, District- Bikaner, State-Rajasthan- 334603.
6. Richhpal Ram S/o Ramnarain, Aged About 35 Years, R/o Vpo 6 B Dhanoor, Tehsil -Sri Karanpur, District-Sri Ganganagar, State Rajasthan-335027

-----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur.
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabhandh Sansthan Parisar, Durgapura, Jaipur-302018.
3. The Director, Elementary Education, Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001
4. Vinod Kumar S/o Dinesh Kumar, Aged About 40 Years, R/o Ward No. 06 7 Dol-B Teh. Rawla Dist. Sri Ganganagar, Raj. 335707





5. Amandeep Kaur D/o Gurtej Singh, Aged About 26 Years, R/o Ward No. 09, Vill Gahru 2 Ngc Dist. Hanumangarh, Raj. 335512
6. Devender Singh S/o Chhinda Singh, Aged About 35 Years, R/o Vill- 22 Rb Post- 23 Rb Raisinghnagar Dist. Shri Ganganagar, Raj 335024

-----Respondents

(21) S. B. Civil Writ Petition No. 12442/2025

1. Meena Choudhary D/o Dhanna Lal Jat, Aged About 29 Years, R/o Vpo. Sohela, Teh. Peeplu, District Tonk-304021 (Raj.)
2. Bhanwari Kaswan D/o Asha Ram Kaswan, Aged About 38 Years, R/o Vpo Nyangal Chhoti Po Didhmukh, District-Churu, State - Rajasthan - 331023
3. Imarti D/o Hari Ram Saharan, Aged About 36 Years, R/o Village Dheerwas Chhota, Tehsil - Taranagar, District-Churu, State - Rajasthan - 331304

-----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Nitesh Nagar D/o Hansraj Nagar, Aged About 30 Years, R/o Vpo Jakhoda, Teh. Ladpura, Dist. Kota, Raj. 325001
5. Premlata Choudhary D/o Sharwan Lal Jat, Aged About 30 Years, R/o Hanuman Nagar Pachar, Dist. Sikar, Raj. 332710

-----Respondents

(22) S. B. Civil Writ Petition No. 12702/2025

1. Shireen Ansari D/o Mohammad Kasim, Aged About 34 Years, R/o Momin Mohalla Begun, District Chittorgarh, State - Rajasthan - 312023





2. Mahaphil Meena D/o Harlal Meena, Aged About 28 Years, R/o Vill. Guddha Anandpura, Post Rajwas Newai, District Tonk, State - Rajasthan - 304021
3. Farukh Sindhi S/o Sikandar Khan, Aged About 33 Years, R/o Barkat Colony Ward No. 26, Phalodi, District Jodhpur, State - Rajasthan - 342301
4. Sangeeta Kanwaria D/o Suresh Chand Kanwaria, Aged About 32 Years, R/o Shivaji Colony, Gali No. 18, Newai, District Tonk, State - Rajasthan - 304021
5. Mohammad Moinudeen Shekh S/o Mohammad Nashrudeen Shekh, Aged About 33 Years, R/o H. No. 142 Ward No. 8 Silawaton Ka Mohalla, Post Paroli, District Bhilwara, State - Rajasthan -311202
6. Anisha D/o Azeez Khan, Aged About 26 Years, R/o Ward No. 2, Mandawa, District Jhunjhunu, State - Rajasthan - 333704

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Imran Khan S/o Basir Khan, Aged About 32 Years, R/o Vpo Pithisar, Churu, District Churu, State - Rajasthan - 331001
5. Sayyad Anwar Ali S/o Sayyed Mukhtar Ali, Aged About 38 Years, R/o Mumtaz Manzil Mohammad, Kha Ka Pul Kali Patan, District Tonk, State - Rajasthan - 304001
6. Mehnaz Bhati D/o Mohammad Saleem, Aged About 37 Years, R/o Ward No.19, Ratangarh, District Churu, Rajasthan-331022.
7. Ramphooli Meena D/o Babu Lal Meena, Aged About 27 Years, R/o V-Soorwal, P-Soorwal, District Sawai





Madhopur, Rajasthan-322027.

8. Anjana Chandel D/o Omprakash Chandel, Aged About 26 Years, R/o Rajger Mohalla City, District Sawai Madhopur, Rajasthan-322001.

----Respondents

(23) S. B. Civil Writ Petition No. 12792/2025

1. Bhagirath Jaypal S/o Mangala Ram, Aged About 30 Years, R/o Indira Colony Patodi, District Barmer-344032 (Raj.)
2. Ramesh Chandra Ninama S/o Gautama Ninama, Aged About 39 Years, R/o Vill. Budha, Post Bassi Ada, Teh. Gandda, District Banswara-327021 (Raj.)
3. Naina Dhaker D/o Bheru Lal, Aged About 28 Years, Vill. Samalpura, District Chittorgarh-312001 (Raj.)
4. Bhagvanti D/o Nathuram, Aged About 30 Years, R/o Vpo. 12 Dbl Dabli Kalan, Teh. Tibbi, District Hanumangarh-335524 (Raj.)
5. Raksha Ameta D/o Kanhaiya Lal Ameta, Aged About 24 Years, R/o Jodhras, Post Kaliyas, Teh. Asind, District Bhilwara-311024 (Raj.)
6. Kusumlata Rajput D/o Shyam Lal Rajput, Aged About 31 Years, R/o Vill. Gandal, Teh. Bamanwas, District Sawai Madhopur-322204 (Raj.)
7. Ramesh Pooniya S/o Chena Ram Jat, Aged About 34 Years, R/o Pooniyo Ki Dhani, Village - Balunda Tehsil - Jaitaran, District - Pali, State - Rajasthan - 306308
8. Gena Ram Suthar S/o Padma Ram, Aged About 31 Years, R/o 195, Sutharo Ka Vas Sihra, Teh. Bap, District - Jodhpur, State - Rajasthan - 342301
9. Sarita Tard D/o Imarta Ram, Aged About 27 Years, R/o Vpo Badhsar, Teh. Bidasar, District- Churu, State - Rajasthan - 331518
10. Suman Devi Ujjeniya D/o Satay Narayan Ujjeniya, Aged About 43 Years, R/o 11-B Deepak Colony Sheopur, Sanganer, District- Jaipur, State - Rajasthan - 302033
11. Mamta Saran D/o Bahadur Singh Saran, Aged About 26 Years, R/o Daloosar, District - Churu, State- Rajasthan - 331411





12. Mintu Kumari D/o Amar Singh, Aged About 29 Years, R/o Barrod Tehsil - Behror, District- Alwar, State - Rajasthan - 301020
13. Suman Patidar D/o Prakash Patidar, Aged About 29 Years, R/o Village Vikasnagar, Post Vikasnagar, Tehsil - Dungarpur, District - Dungarpur, State - Rajasthan - 314404
14. Hans Raj Bana S/o Shera Ram Bana, Aged About 37 Years, R/o Vpo Bana Shree Dungargarh, District- Bikaner, State - Rajasthan - 331803
15. Devki Nandan Sharma S/o Vinod Sharma, Aged About 32 Years, R/o Vill Dhani Majhau, Post - Majhau, Teh- Udaipurwati, District- Jhunjhunu, State - Rajasthan - 333305
16. Pinki Sharma D/o Om Prakash Sharma, Aged About 41 Years, R/o Vpo Khandwa, Tehsil Buhana, District- Jhunjhunu, State - Rajasthan 333502
17. Mamta Choudhary D/o Sharwan Choudhary, Aged About 44 Years, R/o Dhobi Kahar Mohalla, Dargah Bazar, Ajmer, District- Ajmer, State - Rajasthan - 305001
18. Sheela Sharma D/o Sitaram Sharma, Aged About 35 Years, R/o Saadat Hospital Ke Pichhe Colony Gadolai, Teh. Tonk, District- Tonk, State - Rajasthan - 304001.

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Pooja Kumari D/o Nopa Ram, Aged About 26 Years, R/o Vpo Mandawara, Teh. Dhod, District- Sikar, State- Rajasthan- 332021





5. Monu Sharma D/o Shyam Lal, Aged About 25 Years, R/o V/p Badayali Vaya- Jasnagr, Teh. Riyan Badi, District- Nagaur, State - Rajasthan - 341518
6. Mangal Singh Rana S/o Teja Rana, Aged About 37 Years, R/o Salon Tandi Badi Post Tandi Badi, District- Banswara, State - Rajasthan - 327602
7. Deepak Depawat S/o Bhawani Dan Charan, Aged About 25 Years, R/o Jain Jawahar Mandal Ke Pass Deshnok, District - Bikaner, State-Rajasthan - 334801
8. Arvind Kumar Sharma S/o Girraj Prasad Sharma, Aged About 35 Years, R/o Vill. Bairunda Post Masavata , Sapotra, District - Karauli, State Rajasthan - 322203
9. Dhala Ram S/o Dungar Ram, Aged About 34 Years, R/o Village Gharoi, Charnan Post Kalyanpur, Tehsil Pachpadra, District Barmer, Rajasthan-344026.
10. Jatan Kumari D/o Deen Dayal, Aged About 47 Years, R/o Police Line Ke Samne, Gosiyon Ka Mohalla, Purani Ginnani, District Bikaner, Rajasthan-334001.
11. Rajendra Malav S/o Ramchandra Malav, Aged About 35 Years, R/o Main Road Ranibarod, District Baran, Rajasthan-325216.
12. Suman Choudhary D/o Pusa Ram Khoja, Aged About 37 Years, R/o Village Sunari, Tehsil Ladnun, District Nagaur, Rajasthan-341306.
13. Priyanka Kumari D/o Narsingh Ram, Aged About 33 Years, R/o Jingar Colony, Sanchore, Tehsil Sanchore, District Jalore, Rajasthan-343041.
14. Mamta Meena D/o Prahlad Meena, Aged About 32 Years, R/o Village Ismailepura, Post Bagdi, District Tonk, Rajasthan-304801.

-----Respondents

(24) S. B. Civil Writ Petition No. 12815/2025

1. Anjali Sharma D/o Nand Bihari Sharma, Aged About 29 Years, R/o Vill Kheruna, Post Bajranggarh, Tehsil Kishanganj, District Baran, State - Rajasthan - 325216
2. Shera Ram S/o Aala Ram, Aged About 30 Years, R/o Village-Uttarba, Post Shahdad Ka Par Teh. Gadra Road, District Barmer, State Rajasthan - 344501





3. Manmeet Kumar S/o Kamlesh Kumar, Aged About 23 Years, R/o E4 Indra Nagar Phase 2 Jhalana Doongri, District Jaipur, Rajasthan - 302004
4. Bhagi Rath S/o Aad Ram, Aged About 31 Years, R/o Ward No. 09 Vpo Badbirana, Teh. Nohar, District Hanumangarh, State- Rajasthan - 335504
5. Manoj Kumar S/o Babu Lal, Aged About 38 Years, R/o V/p Badakhera, Teh. Indra Garh, Dist. Bundi, State- Rajasthan- 323603
6. Rakesh Chandra Charpota S/o Bhur Singh, Aged About 35 Years, R/o Vill. Chora Chhota, Post Chora Bada, Teh. Sajjangarh, District Banswara, State - Rajasthan - 327602
7. Anjali Darji D/o Jayanti Lal Darji, Aged About 29 Years, R/o Sharee Ram Bazar, Vill. Post Chhnich, District Banswara, State - Rajasthan - 327608
8. Gajendra Sharma S/o Chandra Shekhar, Aged About 25 Years, R/o Ramnivas Colony Vpo - Rudawal, Teh. Roopwas, District-Bharatpur, State-Rajasthan- 321402
9. Jyoti Prakash Verma S/o Ram Swarup Verma, Aged About 40 Years, R/o Deipoll Chungi Naka Ward No. 15, District Bundi, State - Rajasthan - 323801
10. Kishan Kumar Sharma S/o Rajendra Prasad Sharma, Aged About 31 Years, R/o Maheshwari Dharmshala Ke Piche Sambhar Lake, District Jaipur, State - Rajasthan - 303604
11. Sunil Kumar S/o Ladha Ram, Aged About 41 Years, R/o Ward No.23, Maya Colony Khairthal, District Alwar- 301404.
12. Chandra Bhan Singh S/o Shiv Singh, Aged About 36 Years, R/o Village Hulyana, Post Tikri, Teh. Kathumar, District Alwar,, State - Rajasthan - 321605

-----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur





2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education, Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Seema Rajawat D/o Ummed Singh Rajawat, Aged About 38 Years, R/o 34 Govind Niwas Mayur Colony, Post Gulabpura, District Bhilwara, State-Rajasthan- 311021
5. Bharat Kumar S/o Chimana Ram, Aged About 29 Years, R/o Meghwalo Ka Bas Ganwara, Post Neepal, Tehsil Rani, District Pali, State - Rajasthan - 306603
6. Dinesh Kumar Lohiya S/o Rajkumar Lohiya, Aged About 28 Years, R/o Harijan Basti Ward No. 31 Ladnun, District Nagaur, State-Rajasthan - 341306
7. Chhinder Singh S/o Jogender Singh, Ward No. 06 New Near New Dhan Mandi, Pilibanga, District Hanumangarh, State - Rajasthan - 335803
8. Krishan Kumar Yadav S/o Hanuman Sahai Yadav, Aged About 28 Years, R/o Vill. Kelakabas, Post Bhalor, Th. Jamwargarh, Dist. Jaipur, State - Rajasthan - 303120
9. Vijaylal Damor S/o Dhannalal Damor, Aged About 28 Years, R/o Vill. Mall, Post Mundri, Th. Kushalgarh, District Banswara,, State - Rajasthan - 327801
10. Divya Paliwal Pushkar Lal Paliwal, Aged About 29 Years, R/o Brhamano Ki Choti Bhagal, Panchyat Sameti Sayara, Teh. Gogunda, Vill. Nandeshma, District Udaipur, State - Rajasthan - 313708
11. Bhawani Singh S/o Chhotu Singh Rajput, Aged About 35 Years, R/o Vpo Binadesar, Vaya Rajaldesar, Th. Ratangngarh, District Churu, State - Rajasthan - 331802
12. Sita Ram Dholi S/o Chet Ram Dholi, Aged About 43 Years, R/o Vill. Bansoli, Post Modsa Teh. Nainwan, District Bundi, State - Rajasthan - 323802.
13. Rajesh Datusala S/o Sahi Ram, Aged About 32 Years, R/o Village Sirsali, Tehsil Churu, District Churu, Rajasthan- 331029.

-----Respondents





(25) S. B. Civil Writ Petition No. 12858/2025

1. Gograj Verma S/o Omprakash, Aged About 28 Years, R/o Vill. Kuchyawas, Post Bassi Naga Via Jobner, District Jaipur-303706 (Raj.)
2. Sanjay Lakhiwal S/o Jagdish Prasad Bunkar, Aged About 27 Years, R/o Vpo. Chetawala, Teh. Amer, District Jaipur-303704 (Raj.)
3. Ghanshyam Mali S/o Manak Lal, Aged About 31 Years, R/o Vpo. Sehwas, Teh. Marwar Junction, District Pali-306103 (Raj.)
4. Jivesh Kumar Bairwa S/o Babulal Bairwa, Aged About 24 Years, R/o Vpo Gudha Chandraji, Teh. Nadoti, District Karauli - 322213
5. Monu Kumar Chandrawal S/o Naresh Kumar Chandrawal, Aged About 31 Years, R/o Bairwa Mohalla, Gudha Chandraji, Teh. Nadoti, District Kauli, State - Rajasthan - 322213
6. Ajay Kumar S/o Jai Singh, Aged About 28 Years, R/o Vill. Padampura Post-Kishorpuram Teh.- Chirawa District - Jhunjhunu, State - Rajasthan-333028
7. Kuldeep Kumar Mali S/o Rana Ram, Aged About 28 Years, R/o Vill. Post Sheo Barmer, District Barmer, State Rajasthan-344701
8. Rajesh Kumar S/o Daleep Kumar, Aged About 31 Years, R/o Ward No. 05 Vpo Goluwala Newadan Teh. Pilibangan, District Hanumagarh State Rajashtan - 335802.
9. Anil S/o Jala Ram, Aged About 26 Years, R/o Khileriyo Ki Dhani Ekalkhori Cherai, District-Jodhpur, State-Rajasthan-342306.
10. Ram Prakash Saran S/o Shiv Ram Saran, Aged About 30 Years, R/o Vill. Gular, Post Gular, Teh. Parbatsar, District Nagaur, State-Rajasthan-341512.
11. Manmohan Kumawat S/o Ramswroop Kumawat, Aged About 30 Years, R/o Marwalo Ka Mohalla Boraj, Vpo-Boraj, District Jaipur, Tehsil Mozamabaad, Rajasthan-303338.

----Petitioners





Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education, Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Sunil Kumar S/o Balveer, Aged About 26 Years, R/o Ward No. 03 Vpo 16 Ag Bhompura, Rawatsar, District- Hanuman Garh, State- Rajasthan - 335524.
5. Girdhari Lal Bairva S/o Rampratap Bairva, Aged About 32 Years, R/o V/p Birasana, Tehsil Andhi District Jaipur, Rajasthan-303001.
6. Tara Chand Samota S/o Pokhar Mal Samota, Aged About 38 Years, R/o Vpo Dhoblai Via Govindgarh, Tehsil Chomu, District Jaipur, Rajasthan-303712.

-----Respondents

(26) S. B. Civil Writ Petition No. 12886/2025

1. Motilal Sharma S/o Vinod Kumar, Aged About 34 Years, R/o Village Rajasar Pnawaran, Post Bhojasar Chhota, Teh. Sardarshanar, District Churu, State - Rajasthan -331411
2. Jugraj Meena S/o Hukam Chand Meena, Aged About 39 Years, R/o Vill. Mungena, Post Binayaka, Teh. Pipalda, District-Kota, State Rajasthan-325004
3. Prem Sukh S/o Mangilal, Aged About 35 Years, R/o V/p Talapur Via Gotan, Teh Merat City, District Nagur, State- Rajasthan- 342902
4. Leela Devi D/o Bhanwra Ram, Aged About 27 Years, R/o Mundaliyo Ka Bass Malkosani, Teh. Bilara, District Jodhpur, Stat-Rajasthan 342605
5. Damayanti D/o Gaja Ram, Aged About 28 Years, R/o Saiyon Ka Tala Chohtan, District Barmer, State - Rajasthan 344702





6. Pooran Mal Bairwa S/o Hajari Lal Bairwa, Aged About 37 Years, R/o 63 A Shanti Vihar Colony, Indrapuri Sitapura, District Jaipur, State - Rajasthan 302022
7. Seema Kumawat D/o Sanwar Mal Kumawat, Aged About 40 Years, R/o Ward No. 11 Chejara Ka Mohalla Rampura, District Jhunjhunu, State-Rajastha-333303
8. Manisha Jakhad D/o Mallaram Jakhad, Aged About 26 Years, R/o H. No. A-7 Vmou Campus Rawatbhata Road, District Kota, State-Rajasthan-324010
9. Kanchan Kumari Meena D/o Nihal Singh, Aged About 28 Years, R/o P. No. 44 Jai Karni Nagar Niwaru Road Jhotwara, District Jaipur, State-Rajasthan-302012
10. Karishma Nanoma D/o Harish, Aged About 28 Years, R/o Mukan - Nayatalab, Post Hathai Nayatalab, District Dungarpur, State -Rajasthan-314034
11. Mahendra Kumar S/o Pusa Ram, Aged About 33 Years, R/o Chak 28 Kjd 3 Vgm, Guluwali Khajuwala, District Bikaner, State-Rajasthan-334023
12. Madhuri Chhipa D/o Om Ji Chhipa, Aged About 36 Years, R/o Chhipo Ka Mohalla Pur, District Bhilwara, State-Rajasthan-311802
13. Asha Meena D/o Dhulelal Meena, Aged About 28 Years, R/o Ramsinghpura Khurd Bairiya, District Sawai Madhopur, State-Rajasthan-322702.

-----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgah Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Robin Sharma S/o Shiv Kumar Sharma, Aged About 26 Years, R/o Vpo Ghamurwali, Tehsil Padampur, District Sri Ganganagar, Rajasthan-335042.





5. Praveen Meena S/o Laxmi Narayan Meena, Aged About 32 Years, R/o Village Korti, Post Talsa, Tehsil Baran, District Baran, Rajasthan-325205.
6. Ajay Kumar S/o Dev Karan Singh, Aged About 27 Years, R/o Ward No. 08 Vpo - Manota Kalan Khetri Nagar, District- Jhunjhunu, State Rajasthan - 333504
7. Jatan Kumari D/o Deen Dayal, Aged About 47 Years, R/o Police Line Ke Samne, Gosiyon Ka Mohalla, Purani Ginnani, District Bikaner, Rajasthan-334001.
8. Ravina D/o Mahender Gorchhiya, Aged About 25 Years, R/o Ward No.4, Vpo Dhannasar, Tehsil Rawatsar, District Hanumangarh, Rajasthan-335524.
9. Dhala Ram S/o Dungar Ram, Aged About 34 Years, R/o Village Gharoi, Charnan Post Kalyanpur, Tehsil Pachpadra, District Barmer, Rajasthan-344026.
10. Pooja Kumari D/o Nopa Ram, Aged About 26 Years, R/o Vpo Mandawara, Teh. Dhod, District- Sikar, State- Rajasthan- 332021
11. Suman Choudhary D/o Pusa Ram Khoja, Aged About 37 Years, R/o Village Sunari, Tehsil Ladnun, District Nagaur, Rajasthan-341306.
12. Mamta Meena D/o Prahlad Meena, Aged About 32 Years, R/o Village Ismailepura, Post Bagdi, District Tonk, Rajasthan-304801.
13. Nirma Meena D/o Amar Singh Meena, Aged About 41 Years, R/o Vpo Masaro Ki Oberi, Tehsil Rishabhdeo, District Udaipur, Rajasthan-313802.

-----Respondents

(27) S. B. Civil Writ Petition No. 12888/2025

1. Mithlesh D/o Lal Chand Yadav, Aged About 34 Years, R/o Vill. Dhaki, Post Bandhra Tijara, District - Alwar, State - Rajasthan - 301411
2. Om Prakash Atal S/o Mool Chand Atal, Aged About 35 Years, R/o Indra Colony, Padampura Road Gurudwara, Post - Bada Padampura, Teh. Chaksu, District- Jaipur, State - Rajasthan -303903





3. Hari Ram Meena S/o Bhanwar Lal Meena, Aged About 36 Years, R/o Village Dhunwakhurd, Post - Dhunwakala, Tehsil - Dooni, District- Tonk, State - Rajasthan -304001
4. Suraj Ram Mehra S/o Babu Lal, Aged About 40 Years, , R/o Hanuman Nagar Bhelu, Tehsil Kolayat, District- Bikaner, State Rajasthan 334302
5. Prakash Kumar S/o Prabhu Ram Kalbi, Aged About 29 Years, R/o Vpo Dhanari, Tehsil Pindwara, District - Sirohi, State - Rajasthan- 307023
6. Kunj Bihari Vaishnav S/o Ramswaroop Vaishnav, Aged About 26 Years, R/o Village Saloniya, Postmamor, Tehsil Kanwas, District - Kota, State Rajasthan -325602
7. Chunni Devi Saini D/o Tulsi Ram Saini, Aged About 34 Years, R/o Vpo Peepalkhera, Teh. Pahari, District- Bharatpur, State Rajasthan 321024
8. Samita D/o Heera Ram, Aged About 30 Years, R/o Samita W/o Vikash Thalor,village Bakwas, Post Kharesh, District- Nagaur, State - Rajasthan 341318
9. Rekha D/o Bajrang Lal, Aged About 32 Years, R/o Vpo Gudha Bhagwan Das The. Khinwsar, District - Nagaur, State Rajasthan 341001
10. Bheema Ram Meghwal S/o Leela Ram, Aged About 31 Years, R/o Vill Fachriya, Post Chadwal, Teh. Distt. - Sirohi, State - Rajasthan - 307802
11. Ranveer S/o Kashi Ram, Aged About 36 Years, R/o Ward No 05, 22Ndr, 22-23 Ndr, District - Hanumangarh, State - Rajasthan -335513
12. Madhu Bala Tailor D/o Bhag Chand Tailor, Aged About 40 Years, R/o H. No. 13 Gyan Vihar B K Kaul Nagar District - Ajmer, State - Rajasthan - 305001
13. Teekam Ram S/o Bhana Ram, Aged About 42 Years, R/o Saroope Ka Tala Dhanau, District Barmer-344702 (Raj.)
14. Rekha Prajapat D/o Gopal Chand Prajapat, Aged About 34 Years, R/o 100 No. Railway Gate Ke Pass Baipura Merta Road, District Nagaur-341511 (Raj.)
15. Ram Singh Meena S/o Ram Pratap Meena, Aged About 40 Years, R/o Vill Nandhera, Post Kamkhera, Teh. Manohar Thana, District Jhalawar-326033 (Raj.)





16. Pradeep Dodiya S/o Khema Dodiya, Aged About 34 Years, R/o Vpo Jogpur Tehsil Galiyakot, District Dungarpur- 314035 (Raj.)
17. Sunita D/o Hari Singh, Aged About 39 Years, R/o Ward No. 04, 8 Ssw Jhamber Ki Dhani Po Jhamber, District Hanumangarh 335513 (Raj.)
18. Awar Dan Charan S/o Bhanwar Dan Charan, Aged About 29 Years, R/o Vill. Ratariya, Post Office, Dharnoke Block Panchoo, Teh. Nokha, District Bikaner, State-Rajasthan 334804
19. Rinku Bala Khimesara, D/o Mohan Lal Khimesara, Aged About 41 Years, R/o Q. No. 22, Vidhyut Nagar Near Housing Board Chauraha, District Banswara, State-Rajasthan 327001
20. Jai Prakash Tiwari S/o Manoj Kumar Tiwari, Aged About 32 Years, R/o Vill. Gadana, Post Gajuwas, Tehsil Taranagar, District Churu, State-Rajasthan 331304

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur.
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura Jaipur 302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Pooja Kumari D/o Nopa Ram, Aged About 26 Years, R/o Vpo Mandawara, Teh. Dhod, District- Sikar, State-Rajasthan- 332021
5. Dhala Ram S/o Dungar Ram, Aged About 34 Years, R/o Village Gharoi, Charnan Post Kalyanpur, Tehsil Pachpadra, District Barmer, Rajasthan-344026.
6. Praveen Meena S/o Laxmi Narayan Meena, Aged About 32 Years, R/o Village Korti Post Talsa, Tehsil Baran, District Baran, Rajasthan-325205.





7. Deepak Depawat S/o Bhawani Dan Charan, Aged About 25 Years, R/o Jain Jawahar Mandal Ke Passdeshnok, District - Bikaner, State-Rajasthan - 334801.
8. Jatan Kumari D/o Deen Dayal, Aged About 47 Years, R/o Police Line Ke Samne, Gosiyon Ka Mohalla, Purani Ginnani, District Bikaner, Rajasthan-334001.
9. Monu Sharma D/o Shyam Lal, Aged About 25 Years, R/o V/p Badayali Vaya- Jasnagr, Teh. Riyan Badi, District-Nagaur, State - Rajasthan - 341518
10. Mangal Singh Rana S/o Teja Rana, Aged About 37 Years, R/o Salon Tandi Badi Post Tandi Badi, District- Banswara, State - Rajasthan - 327602.
11. Sheela Ameta D/o Shiv Kishor Ameta, Aged About 39 Years, R/o Braham Puri Kurabad, District Udaipur, Rajasthan-313703.
12. Robin Sharma S/o Shiv Kumar Sharma, Aged About 26 Years, R/o Vpo Ghamurwali, Tehsil Padampur, District Sri Ganganagar, Rajasthan-335042.

-----Respondents

(28) S. B. Civil Writ Petition No. 12899/2025

1. Keshanti Meena D/o Ramkaran Meena, Aged About 33 Years, R/o Vill. Pyariwas, Post Manpuriya, Teh. Nangal Rajawatan, District Dausa-303505 (Raj.)
2. Bhavna D/o Kanhiya Lal, Aged About 31 Years, R/o Near Ram Temple Pindwara, Post Pindwara, Teh. Pindwara, District Sirohi-307022 (Raj.)
3. Krishan Kumar Pooniya S/o Kalu Ram Pooniya, Aged About 31 Years, R/o Ward No. 12, District Bikaner-334603 (Raj.)
4. Jaipal Singh Tanwar S/o Jagdish Prasad Gurjar, Aged About 27 Years, R/o Ward No. 08, Maholla Gurjaro Ka, Vpo. Balesar Naurangpura, Teh. Viratnagar, District Jaipur-303003 (Raj.)
5. Priyanka Bhardwaj D/o Rajesh Kumar Sharma, Aged About 30 Years, R/o Bayana Gate Weir, District Bharatpur-321408 (Raj.)





6. Hitesh Kharadi S/o Karilal Kharadi, Aged About 39 Years, R/o Navadera Ward No. 05, Behind Of Akashvani Centre, District Dungarpur-314001 (Raj.)
7. Pramod Pareek S/o Anand Prakash, Aged About 30 Years, R/o Ward No. 11 Vpo Phephana, Teh. Nohar, District Hanumangarh - 335523 (Raj.)
8. Devki Nandan Sharma S/o Mahavir Parsad Sharma, Aged About 29 Years, R/o Ward 07 Panniwali Tibbi, District Hanumangarh - 335526
9. Goga Ram S/o Roopa Ram Beniwal, Aged About 30 Years, R/o Sauwon Ka Tala Vpo Saiyon Ka Tala, Teh. Chohtan, District Barmer, State - Rajasthan - 344702
10. Sawai Ram S/o Kumbha Ram, Aged About 24 Years, R/o Garal Barmer, Teh. Barmer, District Barmer, State - Rajasthan - 344001
11. Choonaa Ram S/o Gumna Ram, Aged About 29 Years, R/o Janduo Ki Nadi Hathitala Barmer, District Barmer, State - Rajasthan - 344708
12. Kishan Lal S/o Teja Ram, Aged About 28 Years, R/o V/p Chuli Dungri, Kairnada, Chohtan Barmer, District Barmer, State - Rajasthan - 344702
13. Mangla Bai Nagar D/o Karu Lal Nagar, Aged About 31 Years, R/o Vill. Chhori Post Dola Teh. Rawat District Jhalawar State - Rajasthan -326513
14. Harish Chand S/o Makhan Lal, Aged About 38 Years, R/o Vill. Raipur Suketi Post Palka Teh. Sikri District - Bharatpur State - Rajasthan-321024
15. Priyanka Pareek D/o Vimal Kumar Pareek, Aged About 30 Years, R/o Basai Jogiyani Thanagazi District-Alwar State - Rajasthan - 301024
16. Nupur Pareek D/o Punam Chand Pareek, Aged About 24 Years, R/o Ward No. 9 Pareek Chowk Kakra Nokha, District Bikaner, State -Rajasthan 334802.

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur





2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education, Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Mamta Meena D/o Prahlad Meena, Aged About 32 Years, R/o Village Ismailepura, Post Bagdi, District Tonk, Rajasthan-304801.
5. Suman Choudhary D/o Pusa Ram Khoja, Aged About 37 Years, R/o Village Sunari, Tehsil Ladnun, District Nagaur, Rajasthan-341306.
6. Rajendra Malav S/o Ramchandra Malav, Aged About 35 Years, R/o Main Road Ranibarod, District Baran, Rajasthan-325216.
7. Uday Ram Gurjar S/o Ramdhan Gurjar, Aged About 27 Years, R/o Village Ursewa, Tehsil- Dudu- Jaipur, District- Jaipur, State-Rajasthan - 303008.
8. Monu Sharma D/o Shyam Lal, Aged About 25 Years, R/o V/p Badayali Vaya- Jasnagr, Teh. Riyan Badi, District- Nagaur, State - Rajasthan - 341518
9. Mangal Singh Rana S/o Teja Rana, Aged About 37 Years, R/o Salon Tandi Badi Post Tandi Badi, District- Banswara, State - Rajasthan - 327602
10. Robin Sharma S/o Shiv Kumar Sharma, Aged About 26 Years, R/o Vpo Ghamurwali, Tehsil Padampur, District Sri Ganganagar, Rajasthan-335042.
11. Arvind Kumar Sharma S/o Girraj Prasad Sharma, Aged About 35 Years, R/o Vill. Bairunda Post Masavata, Sapotra, District - Karauli, State Rajasthan - 322203.
12. Parameshwar S/o Subhash Chand, Aged About 33 Years, R/o Ward No.4, Village Singrasar, Post Mokalsar Suratgarh, District Sri Ganganagar, Rajasthan-335804.
13. Deepak Depawat S/o Bhawani Dan Charan, Aged About 25 Years, R/o Jain Jawahar Mandal Ke Pass Deshnok, District - Bikaner, State-Rajasthan - 334801
14. Jatan Kumari D/o Deen Dayal, Aged About 47 Years, R/o Police Line Ke Samne, Gosiyon Ka Mohalla, Purani Ginnani, District Bikaner, Rajasthan-334001.





15. Dhala Ram S/o Dungar Ram, Aged About 34 Years, R/o Village Gharoi, Charnan Post Kalyanpur, Tehsil Pachpadra, District Barmer, Rajasthan-344026.

-----Respondents

(29) S. B. Civil Writ Petition No. 12915/2025

1. Govind Kumar Nagar S/o Moti Lal, Aged About 33 Years, R/o Vill. Gundi, Post Gundi, Teh. Sunel, District Jhalawar, State-Rajasthan - 326501
2. Maneesha Kumari Rawal D/o Prem Shanker, Aged About 29 Years, R/o Village Matoli, Th. Pipalda, District Kota, State-Rajasthan - 325214
3. Prameshwer Lal Kaswan S/o Anna Ram Kaswan, Aged About 29 Years, R/o Ward No. 05, Ramsar, District Bikaner, State-Rajasthan - 334201
4. Mula Ram S/o Pratap Singh, Aged About 35 Years, R/o Village Balasar Po. Tidiyasar, Teh. Nohar, District Hanumangarh, State-Rajasthan - 335523
5. Jaya Patidar D/o Ramesh Chandra Patidar, Aged About 30 Years, R/o At Po Mandli, Teh. Simalwara, District Dungarpur, State - Rajasthan - 314403
6. Mohan Lal Jitarwal S/o Kana Ram Jitarwal, Aged About 38 Years, R/o Village Govindpura Basri Via Khejroli, Tehsil Shahpura, District Jaipur, State - Rajasthan - 303803
7. Pradeep Kumar S/o Lal Chand, Aged About 30 Years, R/o Ward No. 07, Nohar, District Hanumangarh, State - Rajasthan - 335523
8. Anju D/o Om Prakash, Aged About 32 Years, R/o Ward No. 23, Ganesh Pura Bass Bhadra, District Hanumangarh, State - Rajasthan - 335501
9. Kailash Ram S/o Kishna Ram, Aged About 32 Years, R/o Vpo Gothra Via Kuchera, Teh. Mundwa, District Nagaur, State - Rajasthan - 341024
10. Neelam Kumar Jatav D/o Kishan Lal Jatav, Aged About 40 Years, R/o Vill. Nagla Mirchua, Post Gagwana, Teh. - Nadbai, District Bharatpur, State - Rajasthan - 321303
11. Madhuri Sharma D/o Vimal Prasad Sharma, Aged About 27 Years, R/o Vpo Kundal, Tehsil And District Dausa, State - Rajasthan - 303325





12. Pooja Merutha D/o Ram Kunwar Merutha, Aged About 31 Years, R/o Village Dhundhiya, Post Kashipura, Tehsil Peeplu, District Tonk, State - Rajasthan - 304801
13. Jitendra Singh Ummed Singh, Aged About 32 Years, R/o Purohito Ka Basti Moodhanki Dhani, District Barmar, State - Rajasthan -344035.
14. Lalita Kumari Gameti D/o Pura Gameti, Aged About 32 Years, R/o Amba Mata Ki Ghati, Titardi, Tehsil Girwa, District Udaipur, Rajasthan -313001.
15. Jyoti Malav D/o Rajendra Kumar Malav, Aged About 28 Years, Resident Of Village Gordhanpura, Tehsil Chhiopabrod, District Baran, Rajasthan 325221.
16. Usha Chouhan D/o Rameshar Lal Chouhan, Aged About 36 Years, R/o P5 Ratan Vihar Colony, Near Anokha Gaon Hotel Machada, Harmada, District Jaipur, Rajasthan - 302013.
17. Mahesh Kumar Meena S/o Omprakash, Aged About 34 Years, R/o Bas Bisna, Post Bhatiwari, District Jhunjhunu, Rajasthan -333026.
18. Rajguru S/o Hari Ram Meghwal, Aged About 28 Years, R/o Ward No.4, Thalarka Nohar, District Hanumangarh, Rajasthan -335524.
19. Leela Kumari D/o Deep Chand, Aged About 31 Years, R/o Vpo Rajasar Beekan, Tehsil Sardarshahar, District Churu, Rajasthan -331403.
20. Kavita Harkani D/o Ramdev Harkani, Aged About 30 Years, R/o Dal Mil Ke Samne, Darawadi Ka Naka, District Nagaur, Rajasthan-341001.
21. Sitaram Jat S/o Shivji Ram Jat, Aged About 38 Years, R/o Village Tumbipura, Post Raholi, Tehsil Newai, District Tonk, Rajasthan-304022.

-----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur





2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Priyanka Kumari D/o Narsingh Ram, Aged About 33 Years, R/o Jingar Colony, Sanchore, Tehsil Sanchore, District Jalore, Rajasthan-343041.
5. Rajendra Malav S/o Ramchandra Malav, Aged About 35 Years, R/o Main Road Ranibarod, District Baran, Rajasthan-325216.
6. Parameshwar S/o Subhash Chand, Aged About 33 Years, R/o Ward No.4, Village Singrasar, Post Mokalsar Suratgarh, District Sri Ganganagar, Rajasthan-335804.
7. Pravina Bano D/o Asgar Ali, Aged About 38 Years, R/o Ward No.13, Mahalaxmi Colony, Santpur, District Sirohi, Rajasthan-307026.
8. Jatan Kumari D/o Deen Dayal, Aged About 47 Years, R/o Police Line Ke Samne, Gosiyon Ka Mohalla, Purani Ginnani, District Bikaner, Rajasthan-334001.
9. Pooja Kumari D/o Nopa Ram, Aged About 26 Years, R/o Vpo Mandawara, Teh. Dhod, District- Sikar, State-Rajasthan- 332021
10. Monu Sharma D/o Shyam Lal, Aged About 25 Years, R/o V/p Badayali Vaya- Jasnagr, Teh. Riyan Badi, District-Nagaur, State - Rajasthan - 341518
11. Deepak Depawat S/o Bhawani Dan Charan, Aged About 25 Years, R/o Jain Jawahar Mandal Ke Pass Deshnok, District - Bikaner, State-Rajasthan - 334801
12. Ajay Kumar S/o Dev Karan Singh, Aged About 27 Years, R/o Ward No. 08 Vpo - Manota Kalan Khetri Nagar, District- Jhunjhunu, State Rajasthan - 333504
13. Dhala Ram S/o Dungar Ram, Aged About 34 Years, R/o Village Gharoi, Charnan Post Kalyanpur, Tehsil Pachpadra, District Barmer, Rajasthan-344026.
14. Priyanka Kumari D/o Narsingh Ram, Aged About 33 Years, R/o Jingar Colony, Sanchore, Tehsil Sanchore, District Jalore, Rajasthan-343041.





15. Robin Sharma S/o Shiv Kumar Sharma, Aged About 26 Years, R/o Vpo Ghamurwali, Tehsil Padampur, District Sri Ganganagar, Rajasthan-335042.
16. Jeeja Kumari Baranda D/o Shankar Baranda, Aged About 32 Years, R/o Village Post Metali, District Dungarpur, Rajasthan-314001.
17. Babu Lal S/o Jasu Singh, Aged About 42 Years, R/o Rau Teeba, Dhangi, District Churu, Rajasthan-331023.
18. Reena Gurtjar D/o Dhuda Ram Bokan, Aged About 25 Years, R/o Village Santokpura, Berki Post Bihajar, Tehsil Viratnagar, District Jaipur, Rajasthan-303003.

----Respondents

(30) S. B. Civil Writ Petition No. 12920/2025

1. Ravina D/o Inderjeet, Aged About 29 Years, R/o 13 Apd - B, Post Kamrania, Teh. Sri Vijaynagar, District Sri Ganganagar-335701 (Raj.)
2. Tulsi Singh Garasiya S/o Nathu Singh Garasiya, Aged About 44 Years, R/o Vill. Barothi Bhilan, Post Katarwas, Teh. Kherwara, District Udaipur-313803 (Raj.)
3. Geeta D/o Lal Chand, Aged About 34 Years, R/o Ward No. 21 Near Santoshi Mata Mandir Raisinghnagar, District Sri Ganganagar-335051 (Raj.)
4. Rekha Kumari Solanki D/o Radhe Shyam Solanki, Aged About 45 Years, R/o B-9 Shree Bag Colony Jodharash Fatak, Near Saras Dairy, District - Bhilwara, State - Rajasthan - 311001
5. Asma Khan Dkhan D/o Shakrudeen Khan, Aged About 29 Years, R/o Vpo Khakholi, Teh. Didwana, District - Nagaur, State- Rajasthan - 341506
6. Randeep Singh Tanwar S/o Samadar Singh Tanwar, Aged About 25 Years, R/o Vpo Dhadhar, Tehsil Churu, District- Churu, State - Rajasthan 331001
7. Ramesh Kumar S/o Amara Ram, Aged About 34 Years, R/o Vill. Dhoorsar, Post Lawan, Teh. Pokaran, District Jaisalmer-345021 (Raj.)
8. Hansraj Singh Gurjar S/o Ramkaran Gurjar, Aged About 39 Years, R/o Vpo. Garhi Mamor, Teh. Narayanpur, District Alwar-301024 (Raj.)





9. Asha Ram Meena S/o Kajod Lal Meena, Aged About 34 Years, R/o Village Thand Ka Jhopda Soran, Post Soran Gram Panchayat Sanwatgarh, District Bundi-323024 (Raj.)
10. Subhim Solanki D/o Paras Mal, Aged About 34 Years, R/o Panwar 23/922, Holi Chowk Choupasani Housing Board, District Jodhpur-342008 (Raj.)
11. Shimla Sharma D/o Hari Narayan Sharma, Aged About 42 Years, R/o Vpo. Balithal, Teh. Uniyara, District Tonk-304024 (Raj.)
12. Kalpana Kumari Jadaun D/o Jay Singh Jadaun, Aged About 37 Years, R/o House N. 213, Vill. Basai Bhopal Singh Chandani Chowk, Post Majra, Teh. Neemrana, District 301703 (Raj.)
13. Sanjay Suthar S/o Vinod Kumar, Aged About 22 Years, R/o House No. 90, Shivaji Nagar 2Nd, Gali No. 10 3E Chhoti, District Sri Ganganagar-335001 (Raj.)
14. Rajshree D/o Bajrang Lal, Aged About 28 Years, R/o Vpo. Chandwa, Teh. Malsisar, District Jhunjhunu-331027 (Raj.)
15. Ram Niwas Meena S/o Banshi Lal Meena, Aged About 28 Years, R/o Vill. Kheri, Post Rai, Teh. Chhipabarod, District Baran-325221 (Raj.)
16. Hans Raj Chouhan S/o Praga Ram Chouhan, Aged About 27 Years, R/o Vill. Bhatala, Post Sada, Teh. Sindhari, District Barmer-344033 (Raj.)
17. Durga Ram S/o Poora Ram, Aged About 30 Years, R/o Vill. Goliya Jeevraj, Post Lolawa, Teh. Sindhari, District Barmer-344033 (Raj.)
18. Prahlad Ram S/o Choona Ram, Aged About 35 Years, R/o Legho Ki Dhani Moondho Ka Tala, District Barmer-344001 (Raj.)
19. Pooja Kumari Dhakar D/o Birdichand Dhakar, Aged About 27 Years, R/o Ladpura, Post Jalkheda, Teh. Rawatbhata, District Chittorgarh-323307 (Raj.).

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat,





Janpath, Jaipur

2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgah Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Pooja Kumari D/o Nopa Ram, Aged About 26 Years, R/o Vpo Mandawara, Teh. Dhod, District- Sikar, State- Rajasthan- 332021
5. Mangal Singh Rana S/o Teja Rana, Aged About 37 Years, R/o Salon Tandi Badi Post Tandi Badi, District- Banswara, State - Rajasthan - 327602
6. Suman Choudhary D/o Pusa Ram Khoja, Aged About 37 Years, R/o Village Sunari, Tehsil Ladnun, District Nagaur, Rajasthan-341306.
7. Jatan Kumari D/o Deen Dayal, Aged About 47 Years, R/o Police Line Ke Samne, Gosiyon Ka Mohalla, Purani Ginnani, District Bikaner, Rajasthan-334001.
8. Robin Sharma S/o Shiv Kumar Sharma, R/o Vpo Ghamurwali, Tehsil Padampur, District Sri Ganganagar, Rajasthan-335042.
9. Parameshwar S/o Subhash Chand, Aged About 33 Years, R/o Ward No.4, Village Singrasar, Post Mokalsar Suratgarh, District Sri Ganganagar, Rajasthan-335804.
10. Uday Ram Gurjar S/o Ramdhan Gurjar, Aged About 27 Years, R/o Village Ursewa, Tehsil Dudu, District Jaipur, Rajasthan-303008.
11. Praveen Meena S/o Laxmi Narayan Meena, Aged About 32 Years, R/o Village Korti, Post Talsa, Tehsil Baran, District Baran, Rajasthan-325205.
12. Priyanka Kumari D/o Narsingh Ram, Aged About 33 Years, R/o Jingar Colony, Sanchore, Tehsil Sanchore, District Jalore, Rajasthan-343041.
13. Monu Sharma D/o Shyam Lal, Aged About 25 Years, R/o V/p Badayali Vaya- Jasnagr, Teh. Riyan Badi, District- Nagaur, State - Rajasthan - 341518.





14. Deepak Depawat S/o Bhawani Dan Charan, Aged About 25 Years, R/o Jain Jawahar Mandal Ke Pass Deshnok, District - Bikaner, State-Rajasthan - 334801.
15. Babu Lal S/o Jasu Singh, Aged About 42 Years, R/o Rau Teeba, Dthingi, District Churu, Rajasthan-331023.
16. Ajay Kumar S/o Dev Karan Singh, R/o Ward No. 08 Vpo - Manota Kalan Khetri Nagar, District- Jhunjhunu, State Rajasthan - 333504.
17. Dhala Ram S/o Dungar Ram, Aged About 34 Years, R/o Village Gharoi, Charnan Post Kalyanpur, Tehsil Pachpadra, District Barmer, Rajasthan-344026.
18. Rajendra Malav S/o Ramchandra Malav, Aged About 35 Years, R/o Main Road Ranibarod, District Baran, Rajasthan-325216.
19. Ravina D/o Mahender Gorchhiya, Aged About 25 Years, R/o Ward No.4, Vpo Dhannasar, Tehsil Rawatsar, District Hanumangarh, Rajasthan-335524.

-----Respondents

(31) S. B. Civil Writ Petition No. 13023/2025

1. Mahesh Saini S/o Hanuman Shai Saini, Aged About 31 Years, R/o Pilya Mal Ki Dhani Watika Sanganer, District Jaipur-303905 (Raj.)
2. Rajendra Kumar S/o Dharam Chand, Aged About 38 Years, R/o Jat Bhagola, Post Ajaraka Mundawar, District Alwar-301401 (Raj.)
3. Murli Manohar Kumawat S/o Sanwar Lal Kumwat, Aged About 27 Years, R/o Vpo Agoocha, District- Bhilwara, State-Rajasthan - 311022
4. Asif Khan S/o Hakam Ali Khan, Aged About 28 Years, R/o Padano Ka Bas, Vpo - Khariya Via-Beri Chhoti, Teh. Molasar, District- Nagaur, State-Rajasthan - 341551
5. Mohan Lal Mali S/o Ladu Lal Mali, Aged About 37 Years, R/o Village Post - Soda, Tehsil - Malpura, District- Tonk, State- Rajasthan- 304504
6. Prince Darji S/o Gajendar Kumar Darji, Aged About 27 Years, R/o Som Kamla, Amba Colony Aspur, Tehsil - Aspur, Dist. Dungarpur, State - Rajasthan - 314021





7. Ashutosh S/o Kanhaia Lal, Aged About 28 Years, R/o Ward No. 39 Near Narayan Dham Gaushala, Tehsil Bhadra, Dsitrict - Hanumangarh, State - Rajasthan - 335501
8. Vipin Kumar Tailor S/o Ramesh Chandra Tailor, Aged About 28 Years, R/o Ganoda, Teh. Ganoda, District - Banswara, State -Rajasthan - 327021
9. Bhagwan Das Choudhary S/o Babu Lal Choudhary, Aged About 28 Years, R/o Vpo. Kundera, Teh. Sawai Madhopur, District Sawaimadhampur-322029 (Raj.)
10. Prathviraj Khatana S/o Devnarayan, Aged About 29 Years, R/o 144, Devnarayan Ka Pura, Vill. - Badawajidpur, Post Kemairi, Teh. Nadauti, Dist. Karauli - 322216 (Raj.)
11. Balvan Singh S/o Mahendra Singh, Aged About 25 Years, R/o Vill. Gadhi Mausamabad Gurjaro Ki Dhani, Post Dhahra, Teh. Hindaun City, District Karauli - 322230 (Raj.)
12. Deshraj Gurjar S/o Ramsahay Gurjar, Aged About 28 Years, R/o Vill. Post Sunthara, Teh. Uniyara, Dist. Tonk - 304024 (Raj.)
13. Sonu Kumar Bairwa S/o Bisan Lal Bairwa, Aged About 27 Years, R/o Vill. Dharmapura, Post Dhamred, Tehsil Rajgarh, District Alwar - 301408 (Raj.)
14. Devilal Salvi S/o Mangi Lal Salvi, Aged About 32 Years, R/o Vill. Dhoriya, Post Dhoriya, Teh. Nimbahera, District Chittorgarh - 312601 (Raj.)
15. Kavita Repswal D/o Heera Lal Repswal, Aged About 28 Years, , R/o Vill. Hameerwas Bajawa, Post Bishanpura, Teh. Jhunjhunu, District Jhunjhunu, State-Rajasthan - 333021
16. Pradeep Chouhan S/o Madan Lal, Aged About 28 Years, R/o Village Kodkya Post Ajanda, Tehsil Keshoraipatan, District Bundi, State-Rajasthan - 323603
17. Arbaz Khan S/o Mohammad Athar, Aged About 28 Years, R/o Udai Kalan (Rural) Gangapur City, Sawai Madhopur, District Sawai Madhopur, State-Rajasthan - 322201
18. Punam D/o Vidya Dhar, Aged About 26 Years, R/o Vill. Dhani Ds Pura, Post Ratannagar, District Churu, State - Rajasthan - 331001





19. Bhuvnesh Mundotiya S/o Gopal Regar, Aged About 28 Years, R/o Govt Q. V/9 Madhuvan Senth, District Chittorgarh, State - Rajasthan - 312001
20. Suresh Kumar Seervi S/o Govind Ram, Aged About 28 Years, R/o Satpuro Ka Bas Vpo Atbara, Teh. Sojat City, District Pali, State - Rajasthan - 306104
21. Shrawan Kumar S/o Kalu Ram, Aged About 30 Years, R/o Village - Butelao P.o. - Khariya Neev, Teh. Sojat City, District Pali, State - Rajasthan - 306104
22. Laxman Gurjar S/o Birdhee Lal, Aged About 30 Years, R/o Vpo Harigarh, Tehsil Khanpur, District Jhalawar, State - Rajasthan -326001.
23. Dharmendra Sharma S/o Thakur Lal Sharma, Aged About 24 Years, R/o Vill. Sikrori, Post Sikrori, Teh. Kumher, District Bharatpur, State - Rajasthan -321201.
24. Karuna Dadhich D/o Ramakant Sharma, Aged About 25 Years, R/o Govind Nargar Chomu, District - Jaipur, State - Rajasthan - 303702.

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Sunil Kumar S/o Balveer, Aged About 26 Years, R/o Ward No.3, Vpo 16 Ag Bhompura, Rawatsar Hanumangarh, District Hanumangarh, Rajasthan-335524.
5. Tara Chand Samota S/o Pokhar Mal Samota, Aged About 38 Years, R/o Vpo Dhoblai Via Govindgarh Tehsil Chomu, District Jaipur, Rajasthan-303712.
6. Kanti Lal Patidar S/o Kevji, Aged About 26 Years, R/o Vpo Gamdi Devki, Tehsil Sagwara, District Dungarpur, Rajasthan-314024.





7. Narendra Singh S/o Richhpal Singh, Aged About 24 Years, R/o Village Golsar, Post Chau, Tehsil Nagaur, District Nagaur, Rajasthan-341001.
8. Veeree Singh S/o Malua Ram, Aged About 32 Years, R/o Village Nagla Mathally, Post Mahamadpura, Tehsil Bayana, District Bharatpur, Rajasthan-321405.
9. Girdhari Lal Bairva S/o Rampratap Bairva, Aged About 32 Years, R/o Village Post Birasana, Tehsil Andhi, District Jaipur, Rajasthan-303001.
10. Sunita D/o Norang Singh, Aged About 28 Years, R/o Vpo Jerthi Via Kudan, Tehsil Dhod, District Sikar, Rajasthan-332031.
11. Meena Yadav D/o Nanu Ram Yadav, Aged About 26 Years, R/o Village Chokhali Ka Bas, Chakdalelpura, Post Nangal, Koju Tehsil Chomu, District Jaipur, Rajasthan-3038074.
12. Ayushi Gupta D/o Narendra Kumar Gupta, Aged About 28 Years, R/o 224-A Goverdhan Nagar Toll Tax, Pratap Nagar, Sanganer, District Jaipur, Rajasthan-302033.

----Respondents

(32) S. B. Civil Writ Petition No. 13688/2025

1. Babita Kumari Gurjar D/o Megh Singh Gurjar, Aged About 32 Years, R/o Vpo Sirthala, Tehsil Nagar, District Bharatpur, Rajasthan-321205.
2. Sharda Jakhar D/o Mahaveer Prasad, Aged About 35 Years, R/o Ward No.9, Vpo Sahawa, Tehsil Taranagar, District Churu, Rajasthan-331302.
3. Ram Lal Vishnoi S/o Uda Ram Vishnoi, Aged About 36 Years, R/o Koja Via Dhorimana, District Barmer, Rajasthan-344704.
4. Mukesh Kumar S/o Pokhar Mal, Aged About 38 Years, R/o Village Bhauji Ki Dhani, Tehsil Laxmangarh, District Sikar, Rajasthan-332311.
5. Nirupam Kanwar D/o Nathu Singh Shaktawat, Aged About 29 Years, R/o Gurha Banund Bhadesar, Chittorgarh Meera Nagar 3 Old Rto Office Pratap Nagar, District Chittorgarh, Rajasthan-312024.





6. Muskan Joshi D/o Kamlesh Kumar Joshi, Aged About 26 Years, R/o Vpo. Piplai, Teh. Bamanwas, District Sawaimadhopur, Rajasthan-322214
7. Niranjan Lal Saini S/o Bhagwan Sahay Saini, Aged About 33 Years, R/o Vpo. Mohanpura, Teh. Bassi Khejra Ki Dhani, District Jaipur, Rajasthan-303301

-----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Reena Gurjar D/o Dhuda Ram Bokan, Aged About 24 Years, R/o Village Santokpura Berki, Post Bihajar, Teh. Viratnagar, District Jaipur, State Rajasthan - 303003
5. Ravina D/o Mahender Gorchhiya, Aged About 25 Years, R/o Ward No.4, Vpo Dhannasar, Tehsil Rawatsar, District Hanumangarh, Rajasthan-335524.
6. Rajendra Malav S/o Ramchandra Malav, Aged About 35 Years, R/o Main Road Ranibarod, District Baran, Rajasthan-325216.
7. Robin Sharma S/o Shiv Kumar Sharma, Aged About 26 Years, R/o Vpo Ghamurwali, Tehsil Padampur, District Sri Ganganagar, Rajasthan-335042.
8. Monu Sharma D/o Shyam Lal, Aged About 25 Years, R/o V/p Badayali Vaya- Jasnagr, Teh. Riyan Badi, District-Nagaur, State - Rajasthan - 341518.
9. Parameshwar S/o Subhash Chand, Aged About 33 Years, R/o Ward No.4, Village Singrasar, Post Mokalsar Suratgarh, District Sri Ganganagar, Rajasthan-335804.

-----Respondents





(33) S. B. Civil Writ Petition No. 13689/2025

1. Naresh Chandra S/o Gravar Singh, Aged About 40 Years, R/o Tanda Ratana, Sajjangarh, District Banswara, Rajasthan-327602
2. Rakesh Kumar Dadrawal S/o Mula Ram Dadrawal, Aged About 32 Years, R/o Vpo, Khandwa Patta Peethisar Tehsil Churu, District Churu, Rajasthan-331001.
3. Pooja Sharma D/o Kanhaya Lal Sharma, Aged About 36 Years, R/o Kalsada Wale, Krishna Colony, Near Bheru Baba Temple, Hindaun City, District Karauli, Rajasthan-322230

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur.
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Vinod Patidar S/o Lalji Patidar, Aged About 33 Years, R/o Village Kali Ka Parda, Post Motatanda, Tehsil Ganoda, District Banswara, Rajasthan-327021.
5. Kirta Ram S/o Mesa Ram, Aged About 35 Years, R/o Kharawala Pokasar Netrad, District Barmer, Rajasthan-344702.
6. Shalu Jaimini D/o Dinesh Jaimini, Aged About 26 Years, Village Post Kasba Shahar, Tehsil Nadoti, District Karauli, Rajasthan-322204.

----Respondents

(34) S. B. Civil Writ Petition No. 13800/2025

1. Priyanka D/o Sahab Ram, Aged About 27 Years, R/o Ward No. 08,vpo, Mahiyanwali, District - Sri Ganganagar, State - Rajasthan - 335002





2. Raju Singh S/o Samdar Singh, Aged About 30 Years, R/o Purohito Ki Pol Balara, Teh. Jaitaran, District - Pali, State-Rajasthan - 306709
3. Suman Patidar D/o Prakash Patidar, Aged About 29 Years, R/o Village Vikasnagar, Post Vikasnagar, Tehsil - Dungarpur, District - Dungarpur, State - Rajasthan - 314404
4. Roshani Thakur D/o Purna Shankar Thakur, Aged About 40 Years, R/o Vpo. Barodiya, Teh. Bagidora, District Banswara-327604 (Raj.).
5. Bharat Kumar Joshi S/o Mahendra Joshi, Aged About 37 Years, R/o Vpo Sagatada, Teh. Sarada, Dist. Udaipur, State-Rajasthan - 313902
6. Soniya Meena D/o Kailash Meena, Aged About 29 Years, R/o Village Rohit, Post Jhundwa, Tehsil Uniyara, District Tonk, Rajasthan-304024.
7. Surendra Singh Jhala S/o Narayan Singh Jhala, Aged About 27 Years, R/o Village Salukhera, Post Brahmano Ka Kherwara, Tehsil Jhadol, District Udaipur, Rajasthan-313702.

-----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgah Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.

-----Respondents

(35) S. B. Civil Writ Petition No. 13818/2025

1. Bhola Ram Yadav S/o Siyaram Yadav, Aged About 37 Years, R/o Village Pathwari, Post Ganwari, Tehsil Kaman, District Bharatpur, Rajasthan-321023.





2. Sharvan Kumar S/o Thakra Ram, Aged About 28 Years, R/o Village Malwara, Post Parawa, Tehsil Chitalwana, District Jalore, Rajasthan-343041.
3. Bal Ram Balotiya S/o Om Prakash Balotiya, Aged About 31 Years, R/o Regro Ka Mohalla, Chandawal Nagar, Sojat City, District Pali, Rajasthan-306306.
4. Sunita Devi Bhicher D/o Chaina Ram Bhicher, Aged About 31 Years, R/o Village Barwalal, Vpo Barwala, Tehsil Makarana, Nagour, Barawala, Tehsil Makarana, District Nagaur, Rajasthan-341505.
5. Pradeep Kumar Sharma S/o Devi Charan Sharma, Aged About 30 Years, R/o Village Rajpura, Post Rahrai, Tehsil Sarmathura, District Dholpur, Rajasthan-328031.
6. Rakesh Kumar Meena S/o Suva Lal Meena, Aged About 33 Years, R/o V-Dhigariya Kapoor, Post Dhigariya Bheem, T-Mandawar, District Dausa, Rajasthan-303315.
7. Suresh Ram S/o Pema Ram, Aged About 39 Years, R/o Village Devla, Post Chindaliya Vaya Toshina, Tehsil Makrana, District Nagaur, Rajasthan-341319.
8. Suman Patidar D/o Tulsi Ram Patidar, Aged About 34 Years, R/o Matri Chaya Kulmiyo Ka Choraha, Vallabhnagar, District- Udaipur, State - Rajasthan - 313601.
9. Kapil Dev S/o Pritpal, Aged About 34 Years, R/o Ward No. 03 2Stp, Vpo Haripura, District Hanumangarh, State - Rajasthan - 335063
10. Om Prakash S/o Mohan Lal, Aged About 40 Years, R/o Vill. Bhanipura Tan Balwantpura, Post Khanri Via Losal, District Sikar, Rajasthan-332025
11. Meenakshi Kumari Meena D/o Mohanlal Meena, Aged About 29 Years, R/o Vpo. Aktasa, Teh. Asnawar, District Jhalawar, Rajasthan-326021
12. Suman Meghwal D/o Kana Ram Meghwal, Aged About 31 Years, R/o Vpo. Kyamsar, Via Beri Chhoti, District Nagaur, Rajasthan-341551.

----Petitioners

Versus





1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Deepak Depawat S/o Bhawani Dan Charan, Aged About 25 Years, R/o Jain Jawahar Mandal Ke Pass Deshnok, District - Bikaner, State-Rajasthan - 334801.
5. Ranjit Meghwal S/o Jagdish Prasad, Aged About 29 Years, R/o Amarsar Rajasar Bikav, Sardarshahar, District Churu, Rajasthan-331403.
6. Dhala Ram S/o Dungar Ram, Aged About 34 Years, R/o Village Gharoi, Charnan Post Kalyanpur, Tehsil Pachpadra, District Barmer, Rajasthan-344026.
7. Pooja Kumari D/o Nopa Ram, Aged About 26 Years, R/o Vpo Mandawara, Teh. Dhod, District- Sikar, State-Rajasthan- 332021.
8. Robin Sharma S/o Shiv Kumar Sharma, Aged About 26 Years, R/o Vpo Ghamurwali, Tehsil Padampur, District Sri Ganganagar, Rajasthan-335042.
9. Lokesh Kumar Meena S/o Prabhu Lal Meena, Aged About 30 Years, R/o Vill. Chakvijay Pura, Post Rajwas, Teh. Newai, District Tonk, State Rajasthan - 304021.
10. Ajay Kumar S/o Dev Karan Singh, Aged About 27 Years, R/o Ward No. 08 Vpo - Manota Kalan Khetri Nagar, District- Jhunjhunu, State Rajasthan - 333504.
11. Jatan Kumari D/o Deen Dayal, Aged About 47 Years, R/o Police Line Ke Samne, Gosiyon Ka Mohalla, Purani Ginnani, District Bikaner, Rajasthan-334001.
12. Priyanka Kumari D/o Narsingh Ram, Aged About 33 Years, R/o Jingar Colony, Sanchore, Tehsil Sanchore, District Jalore, Rajasthan-343041.

----Respondents





(36) S. B. Civil Writ Petition No. 13901/2025

1. Rajiv S/o Atar Singh, Aged About 30 Years, R/o Village Newara, Post Newara, Tehsil Bhusawer, District Bharatpur, Rajasthan-321407.
2. Ayush Rao Jagdaley S/o Ram Krishna Jagdaley, Aged About 24 Years, R/o Behind Devendra Cenema, Shiv Colony, Chhoti Sadri, District Pratapgarh, Rajasthan-312604.
3. Priyanka D/o Jai Singh, Aged About 24 Years, R/o Vpo Dhani Lal Khan, Deidas, Tehsil Nohar, District Hanumangarh, Rajasthan-335523.
4. Rahul Sharma S/o Bal Krishna Sharma, Aged About 31 Years, R/o House No. 28, Bharat Nagar, Matunda Road, Bundi, District Bundi, Rajasthan-323001.
5. Rohit Bairagi S/o Ramswaroop Bairagi, Aged About 31 Years, R/o Ganesh Bag Ke Samne, Devpura, District Bundi, Rajasthan-323001.
6. Khushi Ram Gurjar S/o Ram Bhajan Gurjar, Aged About 31 Years, R/o Village Meena Thikari, Post Sundari, Tehsil Bamanwas, District Sawai Madhopur, Rajasthan-322214.
7. Dharmendra Meena S/o Rajpal Meena, Aged About 29 Years, R/o Village Tejpura, Post Kharauli, Tehsil Saramthura, District Dholpur, Rajasthan-328026.
8. Manish Kumar S/o Mohar Singh, Aged About 26 Years, R/o Ward No. 14, Vpo. Sidhmukh, Teh. Sidhmukh, District Churu-331701
9. Jagdish Prasad S/o Shyomal Singh, Aged About 33 Years, R/o Vpo. Ranwa, Teh. Khetri, District Jhunjhunu, Rajasthan-332746

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018





3. The Director, Elementary Education Rajasthan, Lalgarth Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Girdhari Lal Bairva S/o Rampratap Bairva, Aged About 32 Years, R/o Village Post Birasana, Tehsil Andhi, District Jaipur, Rajasthan-303001.
5. Tanmay Gaud S/o Pushpkant Gaud, Aged About 26 Years, R/o Vpo Nawalshyam, Tehsil Bichhiwara, District Dungarpur, Rajasthan-314804.
6. Ekata D/o Ramji Lal Sihag, Aged About 24 Years, R/o Vill. Jasana, Th. Nohar Na, District Hanumangarh, State Rajasthan - 335523
7. Narendra Singh S/o Richhpal Singh, Aged About 24 Years, R/o Village Golsar, Post Chau, Tehsil Nagaur, District Nagaur, Rajasthan-341001.
8. Sunil Kumar S/o Balveer, Aged About 26 Years, R/o Ward No.3, Vpo 16 Ag Bhompura, Rawatsar Hanumangarh, District Hanumangarh, Rajasthan-335524.
9. Veeree Singh S/o Malua Ram, Aged About 32 Years, R/o Village Nagla Mathally, Post Mahamadpura, Tehsil Bayana, District Bharatpur, Rajasthan-321405.
10. Suresh Chand Meena S/o Lallu Ram Meena, Aged About 29 Years, R/o Village Guvara Kalyan, Post Sili Bawari, Tehsil Thanagazi, District Alwar, Rajasthan-301022.

-----Respondents

(37) S. B. Civil Writ Petition No. 13914/2025

1. Naresh Singh Gurjar S/o Prahlad Gurjar, Aged About 41 Years, R/o Mehandwas Get Sanghpura Jata Pada, Purani Tonk, Post Purani Tonk, Tehsil Tonk, District Tonk, Rajasthan-304001.
2. Soni Parmar D/o Papendra Singh Parmar, Aged About 26 Years, R/o Station Road, Timasiya Baseri, District Dholpur, Rajasthan-328022.
3. Amar Singh Gurjar S/o Jawan Singh, Aged About 39 Years, R/o Village Balakhera, Post Bheelapara, Tehsil Nadoti, District Karauli, Rajasthan-322215.

-----Petitioners





Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education, Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Seema Rajawat D/o Ummed Singh Rajawat, Aged About 38 Years, R/o 34 Govind Niwas Mayur Colony, Post Gulabpura, District Bhilwara, State-Rajasthan- 311021.
5. Sher Singh S/o Rohitash, Aged About 32 Years, R/o Shyonathpura, Udaipurwati, District Jhunjhunu, Rajasthan-333026.

-----Respondents

(38) S. B. Civil Writ Petition No. 14644/2025

1. Rukhsar Bano D/o Liyakat Ali, Aged About 32 Years, R/o Suratgarh , District Sri Ganganagar, State Rajasthan - 335804
2. Arif Khan S/o Ummed Ali, Aged About 35 Years, R/o Village Lumba Ki Dhani, Post Sirana, Teh. Sayla, District Jalore, State Rajasthan - 343022
3. Nafisha D/o Rafakat Ali, Aged About 37 Years, R/o Kayam Nagar Gali No. 11 Didwana Nagaur, District Nagaur, State - Rajasthan - 341303
4. Mohammed Kamil Khan S/o Sharif Ahamad, Aged About 30 Years, R/o Khara Kuwa Malarna Dungar, Post Malarna Dungar, Teh. Malarna Dungar, District Sawai Madhopur, State Rajasthan-322028
5. Aneesha Bano D/o Shokat Khan, Aged About 30 Years, R/o Vpo Chhoti Chhapari Khurd, Didwana, District Nagaur, State Rajasthan - 341303

-----Petitioners

Versus





1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Imran Khan S/o Basir Khan, Aged About 32 Years, R/o Vpo Pithisar, Churu, District Churu, State - Rajasthan - 331001
5. Mehnaz Bhati D/o Mohammad Saleem, Aged About 37 Years, R/o Ward No.19, Ratangarh, District Churu, Rajasthan-331022.

-----Respondents

(39) S. B. Civil Writ Petition No. 15889/2025

1. Priyanka Meena D/o Kanhaiya Lal, Aged About 29 Years, R/o Vill. Chhatrapura, Post Ayana, Teh. Pipalda, District Kota, Rajasthan-325214
2. Nasir Husain S/o Abdul Salam, Aged About 37 Years, R/o 205-A, Sanjay Gandhi Nagar, Vigyan Nagar, District Kota, Rajasthan-324005.
3. Punit Pareek S/o Pramod Pareek, Aged About 28 Years, R/o Vpo. Dulania, Teh. Surajgarh, District Jhunjhunu, State Rajasthan - 333031
4. Mohammad Yasir Khan S/o Abdul Salam, Aged About 36 Years, R/o Vill. Berkhandi, Post Batoda, Teh. Bamanwas, District Sawaimadhapur, Rajasthan-322214
5. Mohammad Aashif Khan S/o Liyakat Khan, Aged About 30 Years, R/o Vpo. Shesha, District Sawaimadhapur, Rajasthan-322024
6. Mohammed Mujahid Baig S/o Mohammed Wahid Baig, Aged About 31 Years, R/o Vpo. Bahter, Teh. Malarna Doongar, District Sawaimadhapur, Rajasthan-322028

-----Petitioners

Versus





1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgah Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Mamta Meena D/o Prahlad Meena, Aged About 32 Years, R/o Village Ismailepura, Post Bagdi, District Tonk, State Rajasthan - 304801
5. Deepak Depawat S/o Bhawani Dan Charan, Aged About 25 Years, R/o Jain Jawahar Mandal Ke Pass Deshnok, District - Bikaner, State-Rajasthan - 334801.
6. Narendra Singh S/o Richhpal Singh, Aged About 24 Years, R/o Village Golsar, Post Chau, Tehsil Nagaur, District Nagaur, Rajasthan-341001.
7. Imran Khan S/o Basir Khan, Aged About 32 Years, R/o Vpo Pithisar, Churu, District Churu, State - Rajasthan - 331001

-----Respondents

(40) S. B. Civil Writ Petition No. 17672/2025

Ravi Kumar S/o Shri Chhotu Lal, Aged About 34 Years, R/o Sarola Kalan, Tehsil Khanpur, Distt. Jhalawar (Rajasthan)

-----Petitioner

Versus

1. The Rajasthan Staff Selection Board, Jaipur Through Its Secretary, State Institute Of Agriculture Management Premises, Durgapura, Jaipur-302018 (Rajasthan)
2. The Director, Elementary Education Department, Bikaner, District Bikaner (Rajasthan)

-----Respondents

(41) S. B. Civil Writ Petition No. 17932/2025

Nirma D/o Bhanwari Lal, Aged About 32 Years, R/o Bhanwari Lal Birol, Pali, Rajasthan.

-----Petitioner



1. The State Of Rajasthan, Through Principal Secretary, Education Department, Govt. Secretariat, Rajasthan, Jaipur.
2. The Director, Elementary Education, Rajasthan, Bikaner.
3. Rajasthan Staff Selection Board, Through Its Secretary, Agriculture Management Institute Building, Durgapura, Jaipur, Rajasthan.

----Respondents

(42) S. B. Civil Writ Petition No. 19900/2025

1. Lalita D/o Chuna Ram, Aged About 29 Years, R/o E-73, Balaji Sagar-15 Sirsi Hathoj Link Road, Jhotwara, District Jaipur, Rajasthan-302012
2. Chhotu Lal Meena S/o Ram Kunwar Meena, Aged About 29 Years, R/o Village Sanodiya, Post Bhanwata, Teh. Todaraisingh, District-Tonk State Rajasthan-304505
3. Rashami D/o Surender, Aged About 29 Years, R/o Vpo. Janau Khari, District Churu, Rajasthan-331303
4. Anita Meena D/o Bheru Lal Meena, Aged About 29 Years, R/o Vill. 271, Viriya Jawar, Post Zawar Mines, Teh. Girwa, District Udaipur, Rajasthan-313901
5. Deepika D/o Govind Ram, Aged About 27 Years, R/o Vpo. Gudha Bhagwan Das Teh, Khinswar, District Nagaur, Rajasthan-341001
6. Vikram Singh S/o Nakhat Singh, Aged About 31 Years, R/o Jaychando Ka Bass Rathora, District Jaisalmer, Rajasthan-345023
7. Ravindra Kumar Raiya S/o Mahapati Raiya, Aged About 28 Years, R/o Ward No. 01, Ked, District Jhunjhunu, Rajasthan-333012
8. Manpreet Kour D/o Veer Singh, Aged About 31 Years, R/o Ward No. 13 New 17 Rawatsar, District Hanumangarh, Rajasthan-335524
9. Sanjiv Kumar S/o Satyanarayan, Aged About 32 Years, R/o Ward No 4 Lohsana Bara, District Churu, Rajasthan-331029
10. Mukesh Kumar Yadav S/o Mangal Chand Yadav, Aged About 31 Years, R/o Dhani Kholidiya Wali Vpo Sargoth Via





Reengus, District Sikar (Raj.) - 332404

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Sunita D/o Norang Singh, Aged About 28 Years, R/o Vpo Jerthi Via Kudan, Tehsil Dhod, District Sikar, Rajasthan-332031.
5. Suresh Chand Meena S/o Lallu Ram Meena, Aged About 29 Years, R/o Village Guvara Kalyan, Post Sili Bawari, Tehsil Thanagazi, District Alwar, Rajasthan-301022.
6. Ayushi Gupta D/o Narendra Kumar Gupta, Aged About 28 Years, R/o 224-A Goverdhan Nagar Toll Tax, Pratap Nagar, Sanganer, District Jaipur, Rajasthan-302033.
7. Mangal Singh Rana S/o Teja Rana, Aged About 37 Years, R/o Salon Tandi Badi Post Tandi Badi, District- Banswara, State - Rajasthan - 327602
8. Monu Sharma D/o Shyam Lal, Aged About 25 Years, R/o V/p Badayali Vaya- Jasnagr, Teh. Riyan Badi, District- Nagaur, State - Rajasthan - 341518.
9. Dhala Ram S/o Dungar Ram, Aged About 34 Years, R/o Village Gharoi, Charnan Post Kalyanpur, Tehsil Pachpadra, District Barmer, Rajasthan-344026.
10. Krishan Kumar Yadav S/o Hanuman Sahai Yadav, Aged About 28 Years, R/o Vill. Kelakabas, Post Bhalor, Th. Jamwarmgarh, Dist. Jaipur, State - Rajasthan - 303120
11. Sunil Kumar S/o Balveer, Aged About 26 Years, R/o Ward No.3, Vpo 16 Ag Bhompura, Rawatsar Hanumangarh, District Hanumangarh, Rajasthan-335524.

----Respondents





(43) S. B. Civil Contempt Petition No. 92/2026

In

S.B. Civil Writ Petition No. 11710/2025

1. Dhruv Soni S/o Jitendra Soni, Aged About 25 Years, R/o Bhavsar Mohalla Partapur, District Banswara- 327024 (Raj.)
2. Piryanka Yadav D/o Sumer Singh Yadav, Aged About 31 Years, R/o Vpo, Sanoli Mundawar, District Alwar- 301714 (Raj.)
3. Manoj Kumar Kumawat S/o Ram Narayan Kumawat, Aged About 27 Years, R/o Bhagata Ki Dhani Ishwari Singh Pura Nindar Ward No. 01 Na, District Jaipur- 302013 (Raj.)
4. Manasvi Upadhyay D/o Mahesh Kumar Upadhyay, Aged About 24 Years, R/o Ward No. 6 Khetpal Taladari Road Kelwara, Teh. Kumbhalgarh, District Rajsamand- 313325 (Raj.)

----Petitioners

Versus

1. Krishan Kunal, The Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Preeti Mathur, The Secretary, Rajasthan Staff Selection Board, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur- 302018.
3. Sita Ram Jat, The Director, Elementary Education Rajasthan, Lalgah Palace, Near Unnamed Road, Samta Nagar, Bikaner- 334001.
4. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur

----Respondents

(44) S. B. Civil Writ Petition No. 3365/2026

1. Jitendra Kumar Sharma S/o Shyam Sunder Sharma, Aged About 33 Years, R/o Vill. Ganwari, Teh. Neem Ka Thana, District Sikar (Raj.) - 332705
2. Ram Niwas S/o Ram Swarup, Aged About 31 Years, R/o V.p.o. Nimla, Tehsil Nohar, District Hanumangarh (Raj.) - 335523





3. Kailash Sharma S/o Mahaveer Prasad, Aged About 34 Years, R/o Ward No. 10, Vpo Jaitpur, Teh. Lunkaransar, District Bikaner (Raj.) - 334604
4. Jitendra Kumar S/o Achala Ram, Aged About 34 Years, R/o Bera Gundava Guda Balotan, District Jalore, (Raj.) - 307030
5. Bharat Kumar S/o Shanti Lal, Aged About 36 Years, R/o Village/post Agwari, Teh. Ahore, District Jalore (Raj.) - 307030
6. Sahdev S/o Om Prakash, Aged About 28 Years, R/o Vpo Rotoo, Teh. Jayal, Nagaur, District Nagaur (Raj.) - 341023
7. Saroj Godara Nar Singh Ram, Aged About 33 Years, R/o Near Bus Stand Bilara Road Bhopalgarh, District Jodhpur (Raj.) - 342603
8. Vedraj Meena S/o Shankar Lal Meena, Aged About 38 Years, R/o Vill. Khohara Kalan, Post Biletha, Teh. Jahazpur, District Bhilwara, (Raj.) - 311203
9. Suman D/o Rampratap, Aged About 30 Years, R/o Vill. Gulabgarh, Teh. Pallu, District Hanumangarh (Raj.) - 335524
10. Dhanraj Meena S/o Ghasi Lal Meena, Aged About 44 Years, R/o Vill. Sanodiya, Post Bhanwata, Teh. Todaraisingh, District Tonk (Raj.) - 304505
11. Gopal Kumar Dhaloviya S/o Kanhaiya Lal Dhaloviya, Aged About 35 Years, R/o. Vilage Selana Post Makdadev Th-Jhadol, Dist.- Udaipur, Rajasthan-313031.
12. Bharat Lal Katara S/o. Viraji Katara, Aged About 33 Years, R/o Village Sundarpur, Post Samaliya, Th.- Sagwara, Dist.- Dungarpur, Rajasthan-314032.
13. Satish Chand Sharma S/o Girraj Prasad Sharma, Aged About 34 Years, R/o Vill. Dhand, Post Deenar, Teh. Laxmangarh, District Ajmer (Raj.) - 301021
14. Babu Lal S/o Rana Ram, Aged About 36 Years, R/o Madhopura Tampi, Post Doothwa, Chitalwana, District Jalore (Raj.) - 343041

-----Petitioners

Versus





1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Narendra Singh S/o Richhpal Singh, Aged About 24 Years, R/o Village Golsar, Post Chau, Tehsil Nagaur, District Nagaur, Rajasthan-341001
5. Sunil Kumar S/o Balveer, Aged About 26 Years, R/o Ward No.3, Vpo 16 Ag Bhompura, Rawatsar Hanumangarh, District Hanumangarh, Rajasthan-335524.
6. Deepak Depawat S/o Bhawani Dan Charan, Aged About 25 Years, R/o Jain Jawahar Mandal Ke Pass Deshnok, District - Bikaner, State-Rajasthan - 334801.
7. Praveen Meena S/o Laxmi Narayan Meena, Aged About 32 Years, R/o Village Korti, Post Talsa, Tehsil Baran, District Baran, Rajasthan-325205.
8. Mangal Singh Rana S/o Teja Rana, R/o Salon Tandi Badi Post Tandi Badi, District- Banswara, State - Rajasthan - 327602
9. Robin Sharma S/o Shiv Kumar Sharma, Aged About 26 Years, R/o Vpo Ghamurwali, Tehsil Padampur, District Sri Ganganagar, Rajasthan-335042.
10. Girdhari Lal Bairva S/o Rampratap Bairva, Aged About 32 Years, R/o Village Post Birasana, Tehsil Andhi, District Jaipur, Rajasthan-303001.

-----Respondents

(45) S. B. Civil Writ Petition No. 3367/2026

1. Sunil Kumar Kumawat S/o Hanuman Prasad Kumawat, Aged About 32 Years, R/o Vpo Pachar, Tehsil Danta Ramgarh, District Sikar (Raj.) - 332710
2. Brij Mohan Piplwa S/o Radhey Shyam Sharma, Aged About 43 Years, R/o Village Gothara Khetri Nagar, Teh. Khetri, District Jhunjhunu (Raj.) - 333504





3. Mahima Patel D/o Ranchhod Patel, Aged About 25 Years, R/o Saliya, District Banswara (Raj.) - 327604
4. Sanjay Khateek S/o. Ram Dev Khateek, Aged About 28 Years, R/o. Bohra Ka Bas, Village Karkeri Teh.-Roopangarh, Dist.- Ajmer, Rajasthan-305819
5. Sarita Kumari D/o Ashok Singh, Aged About 29 Years, R/o Vpo Sinsini, Teh. Deeg, District Bharatpur (Raj.) - 321201
6. Jaydeep Choudhary S/o Ratan Lal Choudhary, Aged About 29 Years, R/o Village And Post Shaktawato Ka Gurha, Tehsil Semari, District Udaipur (Raj.) - 313026
7. Amit Singh S/o Nand Lal Singh, Aged About 36 Years, R/o 149 Hanumant Nagar, Gokulpura, Kalwar Road, District Jaipur (Raj.) - 302012
8. Viswendra Singh Dagur S/o Gajendra Singh, Aged About 31 Years, R/o Vill. Karwadi Jatt, Post Karsouli, Teh. Hindaun City, District Karauli (Raj.)-322230

----Petitioners

Versus

1. State Of Rajasthan, Through Its Secretary, Education Department, Government Of Rajasthan, Secretariat, Janpath, Jaipur
2. Rajasthan Staff Selection Board, Through Secretary, Rajya Krishi Prabandh Sansthan Parisar, Durgapura, Jaipur-302018
3. The Director, Elementary Education Rajasthan, Lalgarh Palace, Near Unnamed Road, Samta Nagar, Bikaner 334001.
4. Deepak Depawat S/o Bhawani Dan Charan, Aged About 25 Years, R/o Jain Jawahar Mandal Ke Pass Deshnok, District - Bikaner, State-Rajasthan - 334801.
5. Robin Sharma S/o Shiv Kumar Sharma, Aged About 26 Years, R/o Vpo Ghamurwali, Tehsil Padampur, District Sri Ganganagar, Rajasthan-335042.
6. Pravina Bano D/o Asgar Ali, Aged About 38 Years, R/o Ward No. 13 Mahalaxmi Colony Santpur, District Sirohi, State Rajasthan - 307026





7. Dhala Ram S/o Dungal Ram, Aged About 34 Years, R/o Village Gharoi, Charnan Post Kalyanpur, Tehsil Pachpadra, District Barmer, Rajasthan-344026.
8. Kanti Lal Patidar S/o Kevji, Aged About 26 Years, R/o Vpo Gamdi Devki, Tehsil Sagwara, District Dungarpur, Rajasthan-314024.
9. Bhawani Singh S/o Chhotu Singh Rajput, Aged About 35 Years, R/o Vpo Binadesar, Vaya Rajaldesar, Th. Ratangnarh, District Churu, State - Rajasthan - 331802
10. Krishan Kumar Yadav S/o Hanuman Sahai Yadav, Aged About 28 Years, R/o Vill. Kelakabas, Post Bhalor, Th. Jamwargarh, Dist. Jaipur, State - Rajasthan - 303120

-----Respondents

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|-----------------|---|--|
| For Petitioners | : | <p>Mr. Anand Sharma Advocate on behalf of Mr. Arvind Kumar Sharma Advocate.</p> <p>Mr. Ram Pratap Saini Advocate with Mr. Aamir Khan Advocate.</p> <p>Mr. Himanshu Jain Advocate with Ms. Apoorva Agarwal Advocate and Mr. Avinash Bhardwaj Advocate.</p> <p>Ms. Palak Advocate on behalf of Mr. Sunil Kumar Singodiya Advocate.</p> |
| For Respondents | : | <p>Mr. S.S. Naruka Additional Advocate General with Mr. Chinmay Saxena Additional Government Counsel with Ms. Ritika Naruka Advocate, Mr. Tanishq Aditya Parmar Advocate, Mr. Anshuman Singh Advocate.</p> <p>Mr. Manish Bhardwaj Advocate and Mr. Devrajan Singh Shekhawat Advocate on behalf of Mr. Nalin G. Narain Advocate.</p> <p>Mr. Narendra Singh Choudhary Advocate and Mr. Nikhil Pal Singh Advocate-Rajasthan Staff Selection Board.</p> <p>Mr. Mohit Chaudhary Advocate with Mr. Sourabh Sheoran Advocate.</p> <p>Mr. Raghunandan Sharma Advocate with Mr. Abhinav Srivastava Advocate, Mr. Ayush Bishnoi Advocate, Ms. Manasvita Sharma Advocate.</p> <p>Mr. Manoj Ojla Advocate.</p> |
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**HON'BLE MR. JUSTICE ANAND SHARMA****Judgment****11/05/2026**

1. Since the controversy involved in all these writ petitions is identical and reliefs prayed by the petitioners are also one and same, therefore, they were heard analogously and are being decided by this common judgment. S.B. Civil Contempt Petition No. 92/2026 has also been filed by the petitioners in S.B. Civil Writ Petition No. 11710/2025 alleging deliberate and willful disobedience of interim order passed by this Court in that writ petition, which is also tagged with this batch of petitions. However, for the sake of convenience, the facts mentioned in S.B. Civil Writ Petition No. 13045/2025 are being taken as lead case.

2. Learned counsel for the petitioners submitted that the respondent-Rajasthan Staff Selection Board issued an advertisement on 16.12.2022 inviting applications from eligible candidates for recruitment on 27000 posts of Teacher Grade III Level II in different subjects. The petitioners being eligible, applied for the aforesaid posts in their respective categories. Thereafter, the petitioners appeared in written examination and provisional answer key of the written examination was released by the respondents in the month of May, 2023. Thereafter, certain objections were raised by several candidates on some of the questions. However, final result was declared by the respondents on 18.09.2023, but the petitioners could not secure their place in their respective category.

3. It is further submitted that since some of the answers to the questions published in the final answer key were factually





incorrect as per the authenticated textbooks available on the respective subject, therefore, some of the candidates approached Principal Seat of this Court at Jodhpur by way of filing **S.B. Civil Writ Petition No. 10309/2023 (Raman Choudhary vs. The Chairman of Rajasthan Staff Selection Board & Another)** and other writ petitions on the subject matter. The writ petitions were disposed of by Co-ordinate Bench of this Court at Principal Seat, Jodhpur vide order dated 05.10.2023 directing the respondents therein to refer the questions disputed in those writ petitions to an expert committee to be constituted by the respondents.

4. Learned counsel for the petitioners further urged that in pursuance of aforesaid directions, an expert committee was constituted by the respondent-Selection Board which examined the disputed questions and in consequence thereof, revised result dated 27.01.2025 was issued by the respondents. Thereafter, final result was also issued by the respondents on 20.06.2025. It is argued that the effect of revised and final result was that the petitioners and many other candidates, who secured more marks than the already appointed candidates pursuant to original result in their respective categories, are being deprived of the benefit of appointment on the post of Teacher Grade-III, Level-II in respective subjects.

5. Learned counsel for the petitioners submitted that the petitioners have secured more marks in their respective categories and many lesser meritorious candidates than the petitioners are still working on the posts of Teacher Grade-III, Level-II. Thus, the petitioners, being more meritorious, are deprived of their





legitimate and fundamental right of being appointed on the post of Teacher Grade III, Level-II in respective subjects. In support of their arguments, learned counsel for the petitioners relied upon decision of Co-ordinate Bench of this Court at Principal Seat, Jodhpur in the case of **Mukesh Kumar Tailor vs. State of Rajasthan & Others (S.B. Civil Writ Petition No. 750/2017 & other connected writ petitions decided on 09.02.2017)** as also decision rendered by Division Bench of this Court in the case of **Namonarayan Sharma & Others vs. The State of Rajasthan & Others (D.B. Special Writ No. 908/2017 & other connected appeals decided on 08.01.2020)**.

6. Per contra, learned Additional Advocate General assisted by learned Additional Government Counsel opposed the writ petitions and submitted that the petitioners have no vested right to appointment merely on the ground that they could not secure more marks than the cut off marks in revised result. The entire selection process has been concluded and appointments have already been made pursuant to original result dated 18.09.2023 as well as revised result dated 20.06.2025. The petitioners are wrongly attempting to draw a comparison between two separate selection phases based on different criteria and timelines. Therefore, the petitioners cannot claim any right to displace the already appointed candidates who have already joined and working on their respective posts.

7. As regards grievance raised by the petitioners in respect of appointments of less meritorious candidates than the petitioners, learned Additional Advocate General urged that in the revised result issued by the Rajasthan Staff Selection Board, 1301





candidates who had earlier been selected in the main list and waiting list were removed from selection list. However, matter of disputed questions was also under consideration before another Co-ordinate Bench of this Court in **Krishma & Others vs. The Director, Primary Education, Bikaner & Others (S.B. Civil Writ Petition No. 18767/2023 & other connected writ petitions)** which were disposed off vide order dated 28.11.2023 in the light of decision in the case of **Raman Choudhary (supra)**. However, while disposing off the aforesaid writ petitions, the Co-ordinate Bench of this Court directed the respondents therein to make a mention in the appointment orders of the already selected candidates that in case, they do not find place in the revised merit list, the appointments given to them before revised result will not create any right in their favour to continue. However, the candidates, who were affected by the above direction, challenged that part of the judgment before Division Bench of this Court by way of filing **D.B. Special Appeal Writ No. 612/2024 (Swati Bhatt & Others vs. The Director, Primary Education, Rajasthan, Bikaner & Others) and other connected appeals**. The said appeals were allowed by the Division Bench of this Court vide judgment dated 19.08.2025 and appointment of those affected candidates were protected. Learned Additional Advocate General, therefore, submitted that in case, this Court is inclined to grant relief to the petitioners, then the candidates, who have already been granted appointments, may also be protected in the same manner in which the petitioners in the case of **Swati Bhatt & Others (supra)** were protected by the Division Bench of this Court.





8. I have heard learned counsel for the parties and carefully perused the material on record including the decisions cited at the bar.

9. The core question which arises for consideration by this Court in the batch of instant writ petitions is that whether petitioners, who, on the basis of revised result, have secured more marks than the already selected and appointed candidates, are entitled for the relief of appointments on the posts in question and if yes, then in that event, to what treatment, the already selected and appointed candidates are entitled to?

10. Somewhat similar and identical controversy arose before Co-ordinate Bench of this Court at Principal Seat, Jodhpur in the case of **Mukesh Kumar Tailor vs. State of Rajasthan & Others (S.B. Civil Writ Petition No. 750/2017 & other connected writ petitions)**. In that case, concerned Zila Parishad issued an advertisement for filling up posts of Teacher Grade III. The result in that recruitment was revised and the petitioners in that case stood as more meritorious than the earlier selected and appointed candidates in the first list. Thus, a situation emerged in that case where the candidates who had secured less marks than the petitioners therein were still continuing in service. In such factual backdrop, the Co-ordinate Bench of this Court vide order dated 09.02.2017, disposed off the writ petitions in following manner:

"a. The respondent-State shall workout the vacancies in each of the Zila Parishads as expeditiously as possible. Thereafter, the list shall be prepared of the candidates who have got more marks than the last candidate still working with the department in pursuance to the directions of this Court passed in Manju Choudhary's case (supra).

b. Thereafter, the candidates as per the ratio of 1:2 of the vacancies available shall be called for the verification of the





documents and the appointments shall be given to such like eligible candidates as per their merit equivalent to the vacancies available with the department.

c. This Court is aware that some of the candidates are bound to be left out even though they have got more marks than the last candidate but taking into account the limited number of vacancies, the said candidates shall have to try their luck in the next recruitment process afresh.

d. The said process be completed as expeditiously as possible preferably within 06 months from today."

11. However, some of the candidates approached this Court by way of filing **S.B. Civil Writ Petition No. 2329/2017 (Babu Lal Meena vs. State of Rajasthan & Another)** and other connected writ petitions, which were disposed of by Co-ordinate Bench of this Court vide order dated 20.02.2017 in the light of decision in the case of **Mukesh Kumar Tailor (supra)** and **Paras Ram Bairwa vs. State of Rajasthan & Another (S.B. Civil Writ Petition No. 2194/2017 decided on 17.02.2017)**. Even after the order passed by this Court, when the appointments were not made on the pretext of the interpretation of the words "vacancies available", **D.B. Special Appeal Writ No. 908/2017 (Namonarayan Sharma & Others vs. The State of Rajasthan & Others)** and other special appeals came to be filed before Division Bench of this Court. At this stage, it is pertinent to mention that in the above batch of appeals, appellant Namonarayan Sharma was one of the petitioners in batch of writ petitions in the case of **Babu Lal Meena (supra)**. The aforesaid appeals were disposed of by Division Bench of this Court vide judgment dated 08.01.2020 in the following manner:

"Accordingly, these appeals as well as all the applications moved by the intervenors stand disposed of directing the respondents to work out as to how many posts out of 41000 notified for the year 2012 recruitment remain unfilled as of today on account of the fact that the candidates who were offered appointment did not join or after joining resigned or left the service and all of them would be treated as vacant posts. Thereafter, the mandamus issued by the learned





Single Judge in Umesh Singhal's case shall be complied with. The entire exercise shall be completed within eight weeks from today by the respondents."

(emphasis supplied)

12. Being dissatisfied by the above directions, the State Government approached the Hon'ble Supreme Court by way of filing civil appeals, leading one being The State of Rajasthan & Others vs. Namonarayan Sharma & Others (Civil Appeal arising out of SLP (C) No. 13102-13109 of 2020). The Hon'ble Supreme Court vide its order dated 28.01.2026 disposed of the appeals in the following manner:

*"16. After hearing learned counsel for the parties at length and on perusal of the stand as taken by the State Government in the case of **Mukesh Kumar Tailor (supra)** and batch (supra), it is clear from the averments referred in the order dated 09.02.2017 that the judgment was based on the concession of the State Government, which has not been either recalled or assailed before any higher forum. On the contrary, the Government has taken a decision on 04.09.2017 to implement the said order. In such circumstances the respondents and the impleaders/interveners, if they are similarly placed, cannot be denied the benefit as allowed by the learned Single Judge and the Division Bench of the High Court by the order impugned.*

*17. The respondents have also filed the counter affidavit after the order dated 28.10.2025 passed in the proceedings of this case. On perusal of the same, it is clear that in the State of Rajasthan, at various Zila Panchayat levels, approximately 7,500 vacancies are available for which an advertisement has been issued and the examinations had been held on 17.01.2026. In the circumstances, the availability of the vacancies is not in dispute. Therefore, the respondents as well as the impleaders/interveners, if they fall between the candidate who is last appointed in furtherance to the first selection list and below to the last candidate of the revised selection list dated 02.09.2013 found, deserves appointment similar to the other persons who have been appointed in the case of **Mukesh Kumar Tailor (supra)** and batch and alike extending similar benefit to them.*

*18. Also, at this juncture, it is not out of place to mention that after passing of the impugned judgment by the High Court, the State Government vide Minutes of Meeting dated 13.01.2020 has decided that to put a quietus to litigation in furtherance to the recruitment of the advertisement dated 24.02.2012, the cases which are decided or pending before the High Court may be taken up and no further cases of the applicants be extended benefit at par. In view of the foregoing, we are inclined to dismiss the present appeals and reaffirm the directions as issued by the High Court in the case of **Mukesh Kumar Tailor (supra)** vide the order*





under challenge. Since the matter is pending from 2020, therefore, to carry out those directions and for clarity, these appeals stand disposed of in the following terms:

(i) A fresh list be prepared of the candidates who are respondents/intervenors/impleaders before this Court from the list of candidates last appointed in furtherance to the first selection list dated 27.08.2012 and who fall below the cut-off of the revised selection list dated 02.09.2013, within a period of two months from the date of communication of this order.

(ii) After preparation of such list on verification of antecedents and other documents, the appointments be made within two months.

(iii) We make it clear that the respondents or the impleaders/intervenors would be treated at par to the other similarly situated persons, but the benefit of salary be extended from the date of their joining. We also clarify that on such appointment, they would be entitled to all consequential benefits notionally.

(iv) Since the appointment has to be made at District level on the vacancies so available, as such, in case the vacancy in any subject is not available in that District, the appointment of such candidate be offered for the nearby district by the authorities taking recourse as permissible.

(v) After perusal of the judgments of **Ramdhan Kumawat (supra)**, **Manju Chaudhary (supra)**, **Rajesh Choudhary (supra)** and **Mukesh Kumar Tailor (supra)**, one more clarity is required regarding maintaining the inter-se seniority of the Teachers. Otherwise, it will give rise to another round of litigation. In the facts and circumstances of the case, the inter-se seniority would be maintained in terms of the merit of the revised seniority list and the people who would be placed according to their merit in bottom thereto including the respondents, wherever the candidate find place their inter se seniority be maintained accordingly by the State. We make it clear that this order of inter se seniority has been passed by this Court with an intent to curtail the anticipated litigation. However, the State Government is at liberty to afford an opportunity, if necessary, while determining such inter se seniority.

19. This decision is in the peculiar facts relying the concessions of the State Government in the case of **Mukesh Kumar Tailor (supra)**, therefore, it would be confined to the respondents and the impleaders/intervenors who have approached this Court on or before this order. No further avenue would remain open to any of the candidate.

20. Accordingly, the Civil Appeals are disposed of. Pending applications, if any, shall also stand disposed of."

13. In the light of above decisions of this Court as also observations made by the Hon'ble Supreme Court in the case of **The State of Rajasthan & Others vs. Namonarayan Sharma**





& Others (supra), this Court is of the considered view that the petitioners, being meritorious, are entitled for the relief of appointment on the post of Teacher Grade III, Level II.

14. The instant writ petitions were listed before the Court on 07.04.2026 and the respondents were directed to file specific affidavit stating therein total vacancies as advertised, total number of persons as appointed prior to revision of the result, remaining vacancies available on which the appointments were made after revision of the result and as to what stand has been taken by the State for considering the candidature of the petitioners for appointment for which they have filed present writ petitions after revision of the result. In pursuance of order dated 07.04.2026, the respondents have filed additional affidavit along with status of vacancies in a tabular form. The table showing status of vacancies as submitted by the respondents along with additional affidavit is being reproduced as under:

उच्च प्राथमिक विद्यालय अध्यापक सीधी भर्ती 2022 अन्तर्गत वांछित सूचना का विवरण

अध्यापक लेवल-2 का विषय	HINDI		ENGLISH		SANSKRIT		URDU	PUNJABI	SCIENCE-MATH	
	NTSP	TSP	NTSP	TSP	NTSP	TSP	NTSP	NTSP	NTSP	TSP
क्षेत्र										
विज्ञापित पद	2315	555	6724	1199	1197	440	711	244	5678	1030
संशोधित परिणाम से पूर्व चयनित एवं नियुक्ति हेतु जिला आवंटित अभ्यर्थियों की संख्या	2048	511	6034	899	1100	430	550	174	5308	977
संशोधित परिणाम उपरान्त कुल चयनित एवं नियुक्ति हेतु जिला आवंटित अभ्यर्थियों की संख्या	2125	538	6045	908	1135	423	570	174	5511	1017
संशोधित परिणाम उपरान्त नियुक्ति से शेष रहे योग्य उम्मीदवारों की संख्या	0	0	0	0	0	0	0	0	0	0
विज्ञापित पदों में से रिक्त पदों की संख्या	190	17	679	291	62	17	141	70	167	13

However, this Court finds that the vacancy position shown hereinabove by the respondents is not as per the guidelines given by the Division Bench of this Court in the case of





Namonarayan Sharma & Others (supra), duly confirmed by the Hon'ble Supreme Court.

15. It is noticed by this Court that in a large number of recruitments conducted on the basis of objective type examinations containing multiple choice questions, grievances are frequently raised by candidates pointing out that either certain questions were incorrectly framed or the model answer key prepared by the recruiting agency contained incorrect answers contrary to authentic and standard text books pertaining to the relevant subject. Despite submission of objections by the candidates, in many cases such grievances are either not properly examined or are rejected in a mechanical manner, compelling aggrieved candidates to approach this Court seeking constitution of an expert committee for re-examination of disputed questions and answer keys. During pendency of such litigation, appointments are often made on the basis of merit lists prepared through the original answer key. However, upon re-evaluation by expert committees constituted pursuant to orders passed by the writ court, modifications are suggested in respect of certain answers, resulting in revision of the answer key and consequential alteration in the marks secured by the candidates. In several cases, candidates who were initially denied appointment are thereafter found to have secured higher marks than some of the candidates already appointed on the basis of the original answer key. Denial of appointment to such more meritorious candidates, despite there being no fault attributable to them would be wholly arbitrary, unjust and violative of Articles 14 and 16 of the Constitution of India. Rights of more meritorious candidates





cannot be permitted to be defeated on account of a faulty evaluation process attributable solely to the recruiting agency.

16. At the same time, this Court cannot lose sight of the equally important aspect that the candidates already appointed pursuant to the original select list had no role whatsoever in the process of preparation of the erroneous answer key or the consequential selection process, nor are there any allegations of fraud, concealment or misrepresentation against them. In many cases, such candidates have already rendered services for several years after appointment. Therefore, the principles of equity and balancing of competing rights are required to be invoked so as to protect the interests of both sets of candidates.

17. Consequently, while allowing these writ petitions, it is directed that the respondents shall determine correct number of vacancies on the basis of guidelines given by the Division Bench of this Court as well as by the Hon'ble Supreme Court in the case of **Namonarayan Sharma & Others (supra)** and after assessing the correct number of vacancies, the respondents shall re-examine the claims of the petitioners afresh and, in case the petitioners are otherwise eligible in terms of the advertisement and are found to have secured higher marks, on the basis of revised results, than the last appointed candidate in their respective category, the respondents shall offer appointment to the petitioners, subject to availability of the vacancies, after redetermining their existence in accordance with the guidelines laid down in the case of **Namonarayan Sharma & Others (supra)** within a period of two months from the date of receipt of certified copy of this judgment. The petitioners shall also be





entitled to notional benefits of pay fixation and seniority qua candidates appointed earlier despite securing lesser marks, however, without any entitlement to actual monetary arrears for the past period. Simultaneously, it is directed that no candidate already appointed pursuant to the original answer key shall be terminated solely on account of subsequent revision of the answer key, since they were not at fault.

18. However, the benefit of this judgment shall remain confined only to the petitioners before this Court and to those candidates, who had already approached this Court and whose writ petitions are pending consideration. Any fence-sitter who remained indolent and failed to agitate his rights within reasonable time shall not be entitled to claim benefit on the basis of the present judgment.

19. Before parting with the matter, this Court deems it appropriate to observe that it is a matter of common knowledge that unemployment has assumed alarming proportions in the present era and the level of competition in public recruitments has become extraordinarily intense. In such competitive examinations, particularly those based upon objective type multiple-choice questions, every single question assumes great significance, as marks attached even to one question are capable of altering the fate of hundreds of aspiring candidates. Therefore, the degree of caution, fairness, accuracy and vigilance required while framing the question paper and preparing the answer key is extremely high. Recruiting agencies, being instrumentalities of the State, cannot be permitted to deal with such examinations in a casual or negligent manner. They are under a constitutional obligation to





ensure that question papers and answer keys are prepared with utmost precision by duly consulting authentic and standard reference books through competent subject experts, so as to eliminate the possibility of any ambiguity or error therein. Recurring instances of faulty answer keys and incorrect questions not only give rise to avoidable litigation but also seriously prejudice the careers of meritorious candidates and shake the confidence of the public in the fairness of the recruitment process. Accordingly, this Court deems it appropriate to direct the Chief Secretary, Government of Rajasthan, to constitute a High Level Committee of Senior IAS Officers under the Chairmanship of the Secretary, Department of Personnel, for the purpose of examining the issue in depth and formulating an appropriate Standard Operating Procedure (SOP) and other corrective institutional measures to ensure transparency, accountability and accuracy in future recruitment examinations. The said Committee shall also examine the feasibility of initiating disciplinary proceedings against erring officials and experts responsible for preparation of defective question papers or faulty answer keys due to negligence or casual approach. A compliance report in this regard shall be submitted before this Court within a period of three months for perusal.

20. All the writ petitions are accordingly allowed with the above directions.

21. Consequent upon allowing the writ petitions, no order is required to be passed in S.B. Civil Contempt Petition No. 92/2026 as the interim order, non-compliance of which has been alleged by the petitioners therein, would now merge into this judgment.





Hence, S.B. Civil Contempt Petition No. 92/2026 stands disposed of. Notices, if any issued, stand discharged.

22. Pending applications, if any, stand disposed of.

23. Office is directed to place a copy of this judgment on record of each connected writ petition.

(ANAND SHARMA),J

MANOJ NARWANI /22-66

